

ORISSA HIGH COURT**FILING REPORT AS ON :16/08/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-ARBP/35599/2024	KANDOI TRANSPORT LTD., CUTTACK VS NATIONAL ALUMINIUM COMPANY LTD., BBSR	SASWAT KUMAR ACHARYA VS	// ()	
2	D-ARBP/35799/2024	BRAHMANI RIVER PELLETS LTD. VS M/S BIRAT CHANDRA DAGARA, MAYURBHANJ	SATYA SMRUTI MOHANTY VS	// ()	
3	D-BLAPL/24739/2024	HARA DEI @ NAYAK @ NAHAK VS STATE OF ODISHA	BIJAYA KUMAR NAYAK (3) VS	NAYAGARH SADAR /151 /2024 ()	
4	D-BLAPL/24751/2024	RAKESH KUMAR PRADHAN VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	DASPALLA /185 /2024 ()	
5	D-BLAPL/24752/2024	BALARAM GOUDA VS STATE	RAJIB LOCHAN PATTNAIK VS	MATHILI /155 /2024 ()	
6	D-BLAPL/24753/2024	RABI MANDAL VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	MATHILI /155 /2024 ()	
7	D-BLAPL/24754/2024	MUKESH KUMAR NANDA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	DASPALLA /185 /2024 ()	
8	D-BLAPL/24755/2024	BISWANATH JENA @ CHINTU VS STATE OF ODISHA	PARTHA SARATHI DAS VS	PATNA /152 /2023 ()	AOD20240000364C202400022
9	D-BLAPL/24759/2024	BULU @ SARAT KUMAR GOUDA VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	MUNIGUDA /138 /2022 ()	
10	D-BLAPL/24760/2024	RADHESHYAM KARJI @ KARJEE VS STATE OF ODISHA	MAHES DAS VS	BALLIGUDA /178 /2024 ()	
11	D-BLAPL/24764/2024	PRASANTA KUMAR PRADHAN VS STATE OF ODISHA	JITENDRA SAMANTARAY VS	HINJILI /908 /2023 ()	

ORISSA HIGH COURT

FILING REPORT AS ON :16/08/2024

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12	D-BLAPL/24767/2024	PURNA CHANDRA HARIJAN VS STATE OF ODISHA	ANIRUDHA DAS VS	KODINGA /199 /2023 () //	
13	D-BLAPL/24770/2024	ISRAEL SENAPATI VS STATE OF ODISHA	BASUDEV PUJARI VS	MATHILI /131 /2022 () //	AOD20240000239C202400015
14	D-BLAPL/24771/2024	AJAYA KHANDUAL VS STATE OF ODISHA	BISWAMBAR MOHANTY VS	PURI SADAR /170 /2022 () //	
15	D-BLAPL/24773/2024	INDU GUPTA VS STATE OF ODISHA	SRINIBAS PARIJA VS	R.UDAYAGIRI /109 /2024 () //	
16	D-BLAPL/24775/2024	AJAY SANJAY CHAVARE VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	G.R.P.S.,BERHAMPUR /51 /2024 () //	
17	D-BLAPL/24777/2024	VIKAS ARJUN SULE VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	G.R.P.S.,BERHAMPUR /51 /2024 () //	
18	D-BLAPL/24780/2024	JANATHAN DIGAL VS STATE OF ODISHA	MAHES DAS VS	K.NUAGOAN /121 /2024 () //	
19	D-BLAPL/24781/2024	MINATI SAHU VS STATE OF ODISHA	MAHES DAS VS	TIKABALI /130 /2024 () //	
20	D-BLAPL/24792/2024	RAKESH NAYAK @ BABULU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KODALA /482 /2023 () //	
21	D-BLAPL/24793/2024	ARUN DIGAL VS STATE OF ODISHA	BISWA PRAKASH DHAL VS	KHANDAGIRI P.S. /381 /2021 () //	
22	D-BLAPL/24802/2024	RAKESH KUMAR PRADHAN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	DASPALLA /185 /2024 () //	
23	D-BLAPL/24804/2024	PRAKASH CHANDRA PRADHAN	AMULYA RATNA PANDA	DASPALLA /185 /2024	

ORISSA HIGH COURT

FILING REPORT AS ON :16/08/2024

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/24805/2024	SESHADEBA @ SESHADIB PRUSTY	SARAT KUMAR JENA	KHALLIKOTE /623 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/24806/2024	PRASANTA KUMAR SAHOO	SAUMYA RANJAN PRADHAN	RENGALI DAM SITE /104 /2021	AOD20240000490C202400003
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/24808/2024	ARUN KUMAR PRADHAN	AMULYA RATNA PANDA	DASPALLA /185 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/24809/2024	RAMAKANTA KARNA	PREETAM MISHRA	BOUDH /107 /2010	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/24810/2024	SAPURA @SAPIRA PANGI	SUBRAT KUMAR SAHU	MATHILI /103 /2022	AOD20240000781C202400001
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/24811/2024	HADIBANDHU SAHU	BISWAJIT RANJAN TRIPATHY	KUNDHEIGOLA /68 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/24812/2024	JHILI MAHAPATRA	BISWAJIT RANJAN TRIPATHY	SUBALAYA /19 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/24821/2024	GURUDEV ORAM	DURGA PRASANNA MISHRA	RENGALI (SAMBALPUR) /141 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/24834/2024	ROHAN KHAN @ DOCTOR @ BAYA	KASHINATH PATTANAIAK	TIGIRIA /226 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/24835/2024	ASHUTOSH ACHARYA	MILAN KANUNGO	EOW,BHUBANESWAR /14 /2023	
		VS	VS	()	
		STATE OF ODISHA (EOW)		//	
34	D-BLAPL/24836/2024	KANHU CHARAN KANHAR	SUJATA JENA	GOCHHAPADA /96 /2023	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :16/08/2024

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35	D-BLAPL/24842/2024	STATE OF ODISHA PAPINA @ PRASANTA KUMAR BEHERA VS	RONALISHA PRADHAN VS	// / 0 ()	
36	D-BLAPL/24845/2024	STATE OF ODISHA SK. RAJA VS	RAMESH CHANDRA MAHARANA VS	// KANDARPUR /110 /2021 ()	
37	D-BLAPL/24847/2024	STATE OF ODISHA SANJEEB KUMAR NATH VS	PRANAB KUMAR SAMANTRAY VS	// RAMACHANDRAPUR /291 /2024 ()	
38	D-BLAPL/24853/2024	STATE OF ODISHA SEKHAR MOHANTY VS	BISWA RANJAN DAS VS	// / 0 ()	
39	D-BLAPL/24854/2024	STATE OF ODISHA K.SANTOSH VS	PULAKESH MOHANTY VS	// PURUSHOTTAMPUR /465 /2024 ()	
40	D-BLAPL/24862/2024	STATE OF ODISHA SHAKTIMAN @ AKHIL MAJHI VS	CHANDRA SEKHAR MISHRA VS	// DEOGAON /98 /2024 ()	AOR20220002967C202400004
41	D-BLAPL/24863/2024	STATE OF ODISHA PRAFULLA KUMAR NAYAK VS	PRAFULLA KUMAR KHATEI VS	// / 0 ()	
42	D-BLAPL/24865/2024	STATE OF ODISHA SANAM BHUE @ SONAM BHUE VS	UDIT RANJAN JENA VS	// LOISINGHA(BOLANGIR) /210 /2023 ()	
43	D-BLAPL/24867/2024	STATE OF ODISHA CHITTA @ CHITTARANJAN SAHU VS	ANIRUDHA DAS VS	// PUINTALA /199 /2023 ()	
44	D-BLAPL/24872/2024	STATE OF ODISHA RAMA MUNDA VS	DEBASIS MISHRA VS	// PANDAPADA /101 /2024 ()	AOR20230001300C202400056
45	D-BLAPL/24875/2024	STATE OF ODISHA BITU @BISWAJIT DAS VS	KABIR KUMAR JENA VS	// BALANGA /97 /2024 ()	AOD20240000733C202400001
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :16/08/2024

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46	D-BLAPL/24885/2024	SATYA SAHU VS STATE OF ODISHA	AMIT KUMAR SAA VS	TUSRA /96 /2024 () //	
47	D-BLAPL/24887/2024	DILLIP SAHU VS STATE OF ODISHA	AKSHAYA KUMAR BISOI VS	BALUGAON P.S. /160 /2024 () //	
48	D-BLAPL/24892/2024	RANJAN MEHER VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BAUNISUNI /71 /2023 () //	
49	D-BLAPL/24893/2024	DILLIP BARIHA VS STATE OF ODISHA	GAUTAM CHARAN ROUT VS	PAIKMAL /148 /2024 () //	
50	D-BLAPL/24896/2024	BADAL BEHERA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	RANPUR /85 /2024 () //	
51	D-BLAPL/24900/2024	RABIN TYAGI @ RAVIN TYAGI VS STATE OF ODISHA	SHYAM MANOHAR VS	MALKANGIRI /167 /2023 () //	
52	D-BLAPL/24901/2024	MOHAMMAD SAHID @ MD.SAHID VS STATE OF ODISHA	SHYAM MANOHAR VS	MALKANGIRI /167 /2023 () //	
53	D-CMAPL/35691/2024	BRAJA KISHORE DHAL VS RANJAN KUMAR DAS,I.A.S.	ADV. VS	// () //	
54	D-CMAPL/35740/2024	PARTHABIRA MAHAPATRA VS SANTANU KUMAR BARIK	ADV. VS	// () //	
55	D-CMAPL/35749/2024	JOGENDRA MAHARANA VS STATE OF ODISHA	ADV. VS	// () //	
56	D-CMAPL/35778/2024	JUGNU BIBI VS SABIRA BEGUM	SRIKAR KUMAR RATH VS	// () //	
57	D-CMAPL/35782/2024	PARESH CHANDRA PATRA	GOPAL PRASAD JENA	//	

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		VS	VS	0	
		STATE OF ORISSA		//	
58	D-CMAPL/35785/2024	JUGNU BIBI	SRIKAR KUMAR RATH	//	
		VS	VS	0	
		SABIRA BEGUM		//	
59	D-CMP/35561/2024	RAHIM BUX	SANDIPANI MISRA	//	
		VS	VS	0	
		SAIRA BIBI		//	
60	D-CMP/35615/2024	BABRUBAHAN SENAPATI	NIRANJAN BISWAL	//	
		VS	VS	0	
		ANATA SENAPATI		//	
61	D-CMP/35618/2024	SHREE MUKTESWAR MAHADEV, JAJPUR	SARADA PRASANNA SARANGI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
62	D-CMP/35635/2024	SUNIL KUMAR NAIK	SAIBRATA RATH	//	
		VS	VS	0	
		SUNITI KUMARI NAIK		//	
63	D-CMP/35671/2024	ROHIT MALIK	TUSAR KUMAR MISHRA	//	
		VS	VS	0	
		PITAMBAR MALIK		//	
64	D-CMP/35771/2024	SARAT CHANDRA TRIPATHY	HRUDANANDA MOHAPATRA	//	
		VS	VS	0	
		ASWINI KUMAR SATAPATHY		//	
65	D-CMP/35797/2024	SITESH CHANDRA TRIPATHY	BIBEKANANDA BHUYAN	//	
		VS	VS	0	
		ALEENA ACHARYA		//	
66	D-CMP/35812/2024	BIJIN KUMAR RAY	SUDARSAN BEHERA	//	
		VS	VS	0	
		BIPIN KUMAR RAY		//	
67	D-CMP/35815/2024	JAGABANDHU NAYAK	ASHUTOSH MISHRA	//	
		VS	VS	0	
		GHANASHYAM NAYAK		//	
68	D-CONTC/35545/2024	SANATAN NAYAK	ADV.	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :16/08/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
69	D-CONTC/35550/2024	BHARAT BHUSAN SETHY, DIG OF POLICE, C.R.P.F., BBSR DEBENDRA KUMAR MISHRA VS	ADV. VS	// // 0	
70	D-CONTC/35551/2024	SUSHANT KUMAR DASH, DIRECTOR OF SECONDARY EDUCATION PRATAP KUMAR MISHRA VS	ADV VS	// // 0	AOR20220001535C202400050
71	D-CONTC/35554/2024	ANU GARG, SECRETARY WATER RESOURCES DEPTT. NABA KRISHNA CHOUDHURY VS	ADV VS	// // 0	AOR20220001535C202400051
72	D-CONTC/35556/2024	ANU GARG, SECRETARY WATER RESOURCES DEPTT. BHAGABAN SAHU VS	ADV. VS	// // 0	
73	D-CONTC/35563/2024	SANJAY KUMAR SWAIN, IFS BANAMALI NAIK @ RANASIA VS	ADV. VS	// // 0	
74	D-CONTC/35569/2024	MAHENDRA NATH MAJHI, SPECIAL LAND ACQUISITION UDAYANATH SETHY VS	ADV. VS	// // 0	
75	D-CONTC/35579/2024	VIR VIKRAM YADAV, PRINCIPAL SECRETARY DINABANDHU PURTY VS	ADV. VS	// // 0	
76	D-CONTC/35583/2024	AMRIT RUTRAJ, IAS PRASHANTI PADHY@ PADHI VS	DAYANIDHI MISHRA VS	// // 0	
77	D-CONTC/35607/2024	ASWATHY S, IAS TRUPTI RANJAN NAYAK VS	ADV. VS	// // 0	
78	D-CONTC/35612/2024	DINABANDHU SAHOO, PRINCIPAL ACCOUNTANT GENERAL KALYANI MAHAPATRA VS	ADV. VS	// // 0	
79	D-CONTC/35614/2024	BISWANATH TARAI, DEO VENKETESWAR PRAHARAJ VS	ADV. VS	// // 0	
		ROOPA ROSHAN SAHOO, COMMISSIONER-CUM-SECRETARY		//	

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FILING REPORT AS ON :16/08/2024

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80	D-CONTC/35639/2024	DEBASISH MISHRA VS DR. SANTOSH KUMAR ROUT, DEO	SANTOSH KUMAR SWAIN VS	// 0	
81	D-CONTC/35642/2024	JILADHAR GOUDA VS DR. AMRUTA KUMAR RAULA	ADV. VS	// 0	
82	D-CONTC/35655/2024	DR. DHARASHREE MOHANTY VS ARVIND AGARWAL, IAS	ADV. VS	// 0	
83	D-CONTC/35683/2024	INDIAN PUBLIC SCHOOL, SAMBALPUR VS JYOTIRANJAN MISHRA, DIRECTOR	ADV. VS	// 0	
84	D-CONTC/35690/2024	BHRAMARBARA SETHI VS ASWATHY S., IAS	ARUPANANDA GOSWAMY VS	// 0	
85	D-CONTC/35693/2024	JAGANNATH PATRA VS DR. ARABINDA KUMAR PADHEE, PRINCIPAL SECRETARY	PRATYASISH MOHANTY VS	// 0	
86	D-CONTC/35698/2024	SUNNAYA COLLEGE OF BCA AND BBA, JEYPORE VS ARAVIND AGARWAL, IAS	ADV. VS	// 0	
87	D-CONTC/35702/2024	BAIKUNTHA CHARAN BHOL VS ASWATHI S, IAS	KUNAL KUMAR SWAIN VS	// 0	
88	D-CONTC/35707/2024	DINABANDHU SAHU VS ASWATHI S., IAS	ADV. VS	// 0	
89	D-CONTC/35709/2024	SANTOSH KUMAR BARIK VS ASWATHI S., IAS	ADV. VS	// 0	
90	D-CONTC/35711/2024	M/S HOTEL SEA POINT PVT. LTD.,PURI VS DEBASIS PATNAIK, DIRECTOR	ADV. VS	// 0	
91	D-CONTC/35714/2024	GOKULANANDA PATEL	ADV.	//	

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		VS	VS	0	
		SASWATA MISHRA, IAS		//	
92	D-CONTC/35718/2024	RAMAMANI MISHRA	ADV.	//	
		VS	VS	0	
		ASWATHY S., IAS		//	
93	D-CONTC/35730/2024	SUBASH CHANDRA BAL	ADV.	//	
		VS	VS	0	
		DEORANJAN KUMAR SINGH, IAS		//	
94	D-CONTC/35745/2024	PRABASI BEHERA	ADV.	//	
		VS	VS	0	
		ER. PURNA CHANDRA MOHAPATRA, EIC-CUM SECRETARY		//	
95	D-CONTC/35750/2024	HIMANSUBALA PANIGRAHI	PRAVAT KUMAR MOHANTY	//	
		VS	VS	0	
		RUDRA NARAYAN MOHANTY, OAS		//	
96	D-CONTC/35753/2024	PRASANNA KUMAR SAMAL	ADV.	//	
		VS	VS	0	
		BIJAYA KUMAR SETHI, SUPERINTENDING ENGINEER		//	
97	D-CONTC/35776/2024	BISWAJIT MOHAPATRA	ADV.	//	
		VS	VS	0	
		MANOJ KUMAR AHUJA, IAS		//	
98	D-CONTC/35779/2024	MAMITA PARIDA	ADV.	//	
		VS	VS	0	
		SANTOSH KUMAR ROUT, DEO		//	
99	D-CONTC/35784/2024	UDAYENDU MISHRA	ADV.	//	
		VS	VS	0	
		D.PRASHANT REDDY, MD		//	
100	D-CONTC/35787/2024	RUKMAN PATEL	ADV.	//	
		VS	VS	0	
		SASWATA MISHRA, IAS		//	
101	D-CONTC/35789/2024	SURENDRA KUMAR NAIK	ADV.	//	
		VS	VS	0	
		SASWATA MISHRA, IAS		//	
102	D-CONTC/35791/2024	BENUDHAR PATEL	ADV.	//	
		VS	VS	0	

ORISSA HIGH COURT

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103	D-CONTC/35792/2024	SASWATA MISHRA, IAS RAJENDRA CHOUDHURY VS	ADV. VS	// // ()	
104	D-CONTC/35795/2024	SASWATA MISHRA, IAS PULIN KUMAR MEHER VS	ADV. VS	// // ()	
105	D-CONTC/35798/2024	SASWATA MISHRA, IAS SHUBHAM KHAMARI VS	ADV. VS	// // ()	
106	D-CONTC/35803/2024	ASWATHY, IAS SURENDRA PRASAD NAYAK VS	DURGESH NARAYAN RATH VS	// // ()	
107	D-CONTC/35828/2024	ASWATHY S., IAS MANJULATA SAMAL VS	ADV. VS	// // ()	
108	D-CONTR/24745/2024	ASWATHY S., IAS BHIMA @ BHIMASEN PRADHAN VS	ADV VS	// // ()	AOR20220001297C202400033
109	D-CRLA/24747/2024	KASINATH HANSDA, IIC,NIHALPRASAD P.S,DHENKANAL JAGDISH PANIGRAHY @ JAGADISH PANIGRAHY VS	JYOTIRMAYA SAHOO VS	// // ()	BERHAMPUR TOWN /174 /2024
110	D-CRLA/24837/2024	STATE OF ODISHA HANAN KHAN @ ABDUL VS	SURYNARAYAN BISWAL VS	// // ()	MAHANGA /148 /2021
111	D-CRLA/24897/2024	STATE OF ODISHA BAPIN MANDAL @ BAPUNA MANDAL VS	BYOMAKESH TRIPATHY VS	// // ()	BARANGA /115 /2022
112	D-CRLLP/24815/2024	STATE OF ODISHA REENA BAG VS	SUSHANTA KUMAR JOSHI VS	// // ()	BELTUKURI /9 /2021
113	D-CRLMC/24738/2024	GOUTAM BRAMHADEO RAMESH CHANDRA JENA VS	RAJJEET ROY VS	// // ()	BONTH /12 /2024
		STATE OF ODISHA		//	

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114	D-CRLMC/24742/2024	ABHIRAM BHOI VS STATE OF ODISHA	SURYAKANTA BAG VS	TUREIKELA /101 /2017 () //	AOR20240000768C202400003
115	D-CRLMC/24744/2024	BAISAKHU SINGH @ BAISAKU SINGH VS STATE OF ODISHA(VIG.)	RAJENDRA NARAYAN ROUT VS	BALASORE VIGILANCE /16 /2021 () //	AOR20220001558C202400121
116	D-CRLMC/24756/2024	BINOD JENA VS STATE OF ODISHA	ARIJEET MISHRA VS	KOREI /113 /2016 () //	
117	D-CRLMC/24761/2024	RAIMOHAN NAYAK VS STATE OF ODISHA	MAHES DAS VS	TUMUDIBANDHA /67 /2020 () //	
118	D-CRLMC/24762/2024	RAIMOHAN NAYAK VS STATE OF ODISHA	MAHES DAS VS	TUMUDIBANDHA /60 /2020 () //	
119	D-CRLMC/24763/2024	DR. MINARANI BHUYAN VS STATE OF ODISHA	MANORANJAN KHATUA VS	MARSHAGHAI /187 /2021 () //	
120	D-CRLMC/24769/2024	CHATUR BHOI VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	BANGOMUNDA /16 /2023 () //	
121	D-CRLMC/24784/2024	RINKU MAHANAND VS STATE OF ODISHA	ASWINI KUMAR DASH VS	DHAMA /15 /2017 () //	
122	D-CRLMC/24794/2024	RAMA CHANDRA PATRO VS STATE OF ODISHA(VIG.)	AMIT KUMAR DAS VS	KORAPUT VIGILANCE /32 /2014 () //	
123	D-CRLMC/24795/2024	BIBEKANANDA PARIDA VS STATE OF ODISHA	REHENA KHATUN VS	MAHILA PS,SEC-3,ROURKELA /21 /2020 () //	
124	D-CRLMC/24797/2024	RILU @ SAMBIT SINGH VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	PARJANG /86 /2023 () //	
125	D-CRLMC/24807/2024	RAHUL BARMA	SATYA NARAYAN MISHRA 4	KHARIAR /210 /2018	

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		VS	VS	()	
		STATE OF ODISHA		//	
126	D-CRLMC/24817/2024	AJAY KUMAR ROUT	DILLIP KUMAR RAY	MAHAKALPARA /154 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
127	D-CRLMC/24822/2024	TIPU @ SULTAN BEHERA	JYOTIRMAYA SAHOO	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
128	D-CRLMC/24824/2024	GOURI DAS@MAHALIK	AMULYA RATNA PANDA	KHANTAPADA /263 /2014	
		VS	VS	()	
		STATE OF ODISHA		//	
129	D-CRLMC/24831/2024	RABINDRANATH BARIK	PRATIK NAYAK	KAKATAPUR /107 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
130	D-CRLMC/24838/2024	JYOTI RANJAN NAYAK	P.ANUP DASH	BELLAGUNTHA /293 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
131	D-CRLMC/24841/2024	UPASANA DIGAL	RAKESH KUMAR ROURTRAY	PHULBANI SADAR /120 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
132	D-CRLMC/24849/2024	SK IMRAN@SADDAM	RONALISHA PRADHAN	JATNI P.S. /275 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
133	D-CRLMC/24858/2024	RAMESH KUMAR SARANGI	MOHENDRA KUMAR MOHAPATRO	JUNAGARH /35 /2005	
		VS	VS	()	
		STATE OF ODISHA		//	
134	D-CRLMC/24860/2024	CHANDRA SEKHAR SAHOO	GOPAL PRASAD JENA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
135	D-CRLMC/24876/2024	BIDYADHAR SWAIN	MANAS KUMAR CHAND	JANKIA P.S. /14 /2021	AOR20220001618C202400239
		VS	VS	()	
		STATE OF ODISHA		//	
136	D-CRLMC/24879/2024	MITA MAHANANDA	MANAS KUMAR CHAND	/ /	AOR20220001618C202400241
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :16/08/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
137	D-CRLMC/24898/2024	STATE OF ODISHA KHAGENDRA GHADIA VS	SAYANTAN PANDA VS	// BASUDEVPUR /552 /2024 ()	
138	D-CRLMC/24902/2024	STATE OF ODISHA PRABINA SETHI VS	SARATHI JYOTI MOHANTY VS	// BANAPUR P.S. /221 /2015 ()	
139	D-CRLMC/24903/2024	STATE OF ODISHA SASMITA PRADHAN VS	DEBA PRASAD DAS VS	// /0 ()	
140	D-CRLMP/24758/2024	STATE OF ODISHA(VIG.) ARUN KUMAR BHOI VS	ARIJEET MISHRA VS	// /0 ()	
141	D-CRLMP/24772/2024	STATE OF ODISHA MANOJ KUMAR MOHARANA VS	PRABIR KUMAR DAS VS	// /0 ()	
142	D-CRLMP/24790/2024	STATE OF ODISHA UPENDRA GIRI VS	GOURAV MOHANTY VS	// /0 ()	
143	D-CRLMP/24798/2024	STATE OF ODISHA CHINTAMANI BEHERA VS	CHITTA RANJAN PATTNAIK VS	// /0 ()	
144	D-CRLMP/24833/2024	STATE OF ODISHA CHANDANA PANDA VS	JAGAJIBAN PRADHAN VS	// /0 ()	
145	D-CRLMP/24844/2024	STATE OF ODISHA SANJIB KUMAR SATAPATHY VS	BIBHUTI BHUSAN CHOUDHURY VS	// /0 ()	
146	D-CRLMP/24881/2024	STATE OF ODISHA KRUPASINDHU GAHAN VS	MANAS KUMAR CHAND VS	// TALCHER TOWN /641 /2024 ()	AOR20220001618C202400238
147	D-CRLMP/24890/2024	STATE OF ODISHA SUCHITRAMANI BARIK VS JUDGE FAMILY COURT, BARIPADA	PRADIPTA KISHORE BHUYAN VS	// /0 () //	

ORISSA HIGH COURT

FILING REPORT AS ON :16/08/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
148	D-CRLMP/24895/2024	RAJENDRA KUMAR BHOI VS STATE OF ODISHA	MADAN SUNDAR BEHERA VS	//0 () //	
149	D-CRLREV/24743/2024	DEBENDRANATH SWAIN VS BHIMSEN MOHAPATRA	SUKANTA KUMAR DALAI VS	// () //	AOD20240000306C202400025
150	D-CRLREV/24765/2024	PRAMOD KUMAR DASH VS STATE OF ODISHA	SANJIB SWAIN VS	BALIANTA P.S. /20 /2021 () //	
151	D-CRLREV/24776/2024	ANANDA SAHU VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	//0 () //	
152	D-CRLREV/24786/2024	SUDHANSHU SEKHAR SWAIN VS STATE OF ODISHA(VIG.)	KAUSTUVA MOHANTY VS	CUTTACK VIGILANCE /16 /2018 () //	
153	D-CRLREV/24788/2024	DHARMU PARABHOI VS STATE OF ODISHA	KAUSTUVA MOHANTY VS	//0 () //	
154	D-CRLREV/24850/2024	HARA PRASAD CHOUDHURY VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	JUNAGARH /242 /2021 () //	
155	D-FAO/35645/2024	MANAGER,CHOLAMANDALAM MS GENERAL INSURANCE CO.LTD.,BHUANESWAR VS TILU PRADHAN	SOMNATH CHANDY VS	// () //	
156	D-FAO/35685/2024	D.M.,M/S ORIENTAL INSURANCE CO.LTD. VS PRAVASINI PRADHAN	PRAKASH KUMAR MOHANTY VS	// () //	
157	D-FAO/35819/2024	MANAGER(T.P. HUB),M/S. ORIENTAL INSURANCE CO.LTD.,BHUANESWAR VS SABITA SWAIN	ADAM BHUJANESWAR VS	// () //	
158	D-ITA/35823/2024	M/S. SHIVA JYOTI CONSTRUCTION, KENDRAPARA VS COMMNR. OF INCOME TAX,(APPEALS), NEW DELHI	SANDEEP KUMAR JENA VS	// () //	
159	D-LAA/35701/2024	SIMANCHAL NIAL	SUSHANTA KUMAR JOSHI	//	

ORISSA HIGH COURT

FILING REPORT AS ON :16/08/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		THE SPECIAL LAND ACQUISITION ZONE OFFICER, NUAPADA		//	
160	D-MACA/35571/2024	HEMALATA PANDA	PRADEEP KUMAR MISHRA	//	
		VS	VS	0	
		DIGAMBAR PANDA		//	
161	D-MACA/35575/2024	DIPTIREKHA PANDA	PRADEEP KUMAR MISHRA	//	
		VS	VS	0	
		DIGAMBAR PANDA		//	
162	D-MACA/35610/2024	SATYARANJAN PANDA	PRADEEP KUMAR MISHRA	//	
		VS	VS	0	
		DIGAMBAR PANDA		//	
163	D-MACA/35613/2024	DHRUBAPADA SWAIN	BISWAJIT MOHANTY	//	
		VS	VS	0	
		PRAHALLAD CHANDRA SAHU		//	
164	D-MACA/35617/2024	SUMAN RAY @ MISTRI	BISWAJIT MOHANTY	//	
		VS	VS	0	
		PRAHALLAD CHANDRA SAHU		//	
165	D-MACA/35626/2024	SASMITA DASH	PRADEEP KUMAR MISHRA	//	
		VS	VS	0	
		BALARAM PADHI		//	
166	D-MACA/35631/2024	SAGAR BHOI	PRADEEP KUMAR MISHRA	//	
		VS	VS	0	
		MD. MANSOOR		//	
167	D-MACA/35653/2024	ORIENTAL INSURANCE CO.LTD.,CUTTACK	MAHITOSH SINHA	//	
		VS	VS	0	
		BIJAY AGARWAL		//	
168	D-MACA/35663/2024	D.M., ORIENTAL INSURANCE CO.LTD., BALASORE	PRASANTA KUMAR MAHALI	//	
		VS	VS	0	
		JHARANA PATRA		//	
169	D-MACA/35666/2024	BARSA SA	BIRANCHI NARAYAN RATH	//	
		VS	VS	0	
		NITYA PRADHAN		//	
170	D-MACA/35695/2024	D.M.,M/S ORIENTAL INSURANCE CO.LTD.,CUTTACK	PRAKASH KUMAR MOHANTY	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :16/08/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
171	D-MACA/35801/2024	RANJULATA SETHY CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD VS PALI JYOTI	ABDUL KHAJAN VS	// // 0 //	
172	D-MACA/35808/2024	L.M,ORIENTAL INSURANCE CO.LTD.,BHUBANESWAR VS BIDYULATA BEHERA	ABDAM ALI KHAN VS	// 0 //	
173	D-MATA/35565/2024	ROJALIN PANDA VS MANORANJAN PADHI	HRUDANANDA MOHAPATRA VS	// 0 //	
174	D-MATA/35757/2024	TRIPURARI PRADHAN VS SUJATA SAHU	BIPLABA P.B. BAHALI VS	// 0 //	
175	D-MATA/35825/2024	MAHAPRASAD TRIPATHY VS SOUMYASHREE SUPRAVA PANDA@TRIPATHY	PRAVAT RANJAN SUTAR VS	// 0 //	
176	D-RSA/35608/2024	PRABHAT KUMAR MAHAPATRA VS RENUBALA PANDA	DEEPALI MAHAPATRA VS	// 0 //	
177	D-RSA/35652/2024	ANJUMAN BANO VS MIR GULAM RAB	ARUN KUMAR MISHRA 2 VS	// 0 //	
178	D-RSA/35668/2024	PRAMOD BEHERA VS STATE OF ODISHA	TUSAR KUMAR MISHRA VS	// 0 //	
179	D-RSA/35708/2024	KANAK BEHERA VS DANDADHAR BEHERA	BIKRAM RATH VS	// 0 //	
180	D-RVWPET/35540/2024	SUSAMA SINGH VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //	AOD20240000306C202400024
181	D-RVWPET/35541/2024	BHAGABAN DAS BAJORIA VS M.D, ORISSA STATE FINANCIAL CORPORATION, CUTTACK	BISWAJIT RANJAN TRIPATHY VS	// 0 //	

ORISSA HIGH COURT**FILING REPORT AS ON :16/08/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
182	D-RVWPET/35543/2024	BHAGABAN DAS BAJORIA VS MD., ORISSA STATE FINANCIAL CORPORATION, CUTTACK	BISWAJIT RANJAN TRIPATHY VS CHINMAYA KUMAR NAYAK	// 0 //	
183	D-RVWPET/35586/2024	PRAVA RANJAN MISHRA VS STATE OF ODISHA	CHINMAYA KUMAR NAYAK VS CHINMAYA KUMAR NAYAK	// 0 //	
184	D-RVWPET/35590/2024	PRAVA RANJAN MISHRA VS STATE OF ODISHA	CHINMAYA KUMAR NAYAK VS CHINMAYA KUMAR NAYAK	// 0 //	
185	D-RVWPET/35716/2024	UNION OF INDIA VS KIOCL LIMITED,BANGALORE	CHANDRAKANTA PRADHAN,SR. PANEL COUNSEL VS CHANDRAKANTA PRADHAN,SR. PANEL COUNSEL	// 0 //	AOR20220001224C202400006
186	D-RVWPET/35744/2024	SANATAN DIXIT VS PARAMESWAR DWIBEDI	DWARIKA PRASAD MOHANTY VS DWARIKA PRASAD MOHANTY	// 0 //	
187	D-RVWPET/35766/2024	PANCHAYAT GIRLS HIGH SCHOOL,KENDRAPARA VS PRINCIPAL SECRETARY TO GOVT.,	AKSHYANGSHU SEKHAR NANDY VS AKSHYANGSHU SEKHAR NANDY	// 0 //	
188	D-TRP(C)/35751/2024	SWARUPA SETH @ NAIK VS GOPABANDHU NAIK	JAGABANDHU SAHU VS JAGABANDHU SAHU	// 0 //	
189	D-TRP(C)/35807/2024	PURNAMASI SAHOO VS SUBHAKANTA SAHOO	SARATHI JYOTI MOHANTY VS SARATHI JYOTI MOHANTY	// 0 //	
190	D-WA/35609/2024	INDIAN OVERSEAS BANK, BBSR VS CHITTARANJAN TRIPATHY	AUROVINDA MOHANTY VS AUROVINDA MOHANTY	// 0 //	
191	D-WA/35636/2024	M/S SATAPATHY ASSOCIATES, BARGARH VS UNION BANK OF INDIA, MUMBAI	SAILABALA JENA VS SAILABALA JENA	// 0 //	
192	D-WA/35637/2024	RAJASHREE SINGH VS STATE OF ODISHA	SANTOSH KUMAR SWAIN VS SANTOSH KUMAR SWAIN	// 0 //	
193	D-WA/35677/2024	PRADYUMNA KUMAR TRIPATHY	SAIBRATA RATH	//	

ORISSA HIGH COURT

FILING REPORT AS ON :16/08/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
194	D-WA/35723/2024	CHAIRMAN,ORISSA FOREST DEVELOPMENT CORPORATION VS. STATE OF ODISHA	SWANOSHIL KUMAR PATTANAIK, SR.ADV.	//	
		VS	VS	0	
		DURYODHAN MOHAPATRA		//	
195	D-WA/35727/2024	RASHMI SAMANTRAY	NIRANJAN LENKA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
196	D-WA/35733/2024	PRAVAT KUMAR MISHRA	ANKITA MUKHERJI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
197	D-WA/35735/2024	STATE OF ODISHA	UTTAM KUMAR SAHOO, A.S.C.	//	LOD20240000172C202400063
		VS	VS	0	
		UDHABA BAGARTTI		//	
198	D-WA/35761/2024	STATE OF ODISHA	SASWAT DAS, A.G.A.	//	LOD20240000194C202400003
		VS	VS	0	
		SAUBHAGYA MANJARI SAMANTARAY		//	
199	D-WA/35764/2024	STATE OF ODISHA	SASWAT DAS, A.G.A.	//	LOD20240000172C202400064
		VS	VS	0	
		PAULASTI PATEL		//	
200	D-WA/35769/2024	SARANGADHAR PANIGRAHI	BIBEKANANDA BAISAKH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
201	D-WA/35777/2024	SANTOSH KUMAR NAYAK	NIHAL RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
202	D-WA/35794/2024	STATE OF ODISHA	A.G.A	//	LOD20240000194C202400004
		VS	VS	0	
		GAGAN BIHARI SAMAL		//	
203	D-WA/35827/2024	MAHESWAR PANIGRAHI	PRATIK DASH	//	
		VS	VS	0	
		GOVT. OF ODISHA		//	
204	D-WP(C)/35536/2024	M/S. ACP CONSTRUCTION	PRABODHA CHANDRA NAYAK	//	AOR20220001657C202400035
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :16/08/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
205	D-WP(C)/35537/2024 WP(C)/20123/2024	STATE OF ODISHA KUNTALA KUMARI PANDA VS STATE OF ODISHA	UMA CHARAN MISHRA VS	// // 0	
206	D-WP(C)/35538/2024	PRADYUMNA MISHRA VS COLLECTOR AND DIST.MAGISTRATE, KEONJHAR.	PARTHA SARATHI DAS VS	// 0	AOD20240000364C202400021
207	D-WP(C)/35539/2024	MANMOHAN SAHU VS STATE OF ODISHA	RABINDRA KUMAR SAHOO VS	// 0	
208	D-WP(C)/35542/2024 WP(C)/20053/2024	SASMITA SAHOO VS STATE OF ODISHA	SANJIB SWAIN VS	// 0	
209	D-WP(C)/35544/2024 WP(C)/20134/2024	PARINDITA JENA VS UNION OF INDIA	SANGRAM KUMAR SINGH VS	// 0	
210	D-WP(C)/35546/2024	PRAFULLA KUMAR DASH VS STATE OF ODISHA	MANAS PATI VS	// 0	AOR20220001535C202400048
211	D-WP(C)/35547/2024	SUDARSAN SAHU VS STATE OF ODISHA	RAMA KRISHNA BISOI VS	// 0	
212	D-WP(C)/35548/2024	GOURENDRA PRASAD RATH VS DIRECTOR-IN-CHARGE, ROURKELA STEEL PLANT, SAIL, ROURKELA	MANAS PATI VS	// 0	AOR20220001535C202400049
213	D-WP(C)/35549/2024	PRAMODINI BISWAL VS STATE OF ODISHA	JITENDRA KUMAR MISHRA (2) VS	// 0	
214	D-WP(C)/35552/2024 WP(C)/20067/2024	CHANDRAKANTA SAMANTA VS STATE OF ODISHA	SATYABRATA MOHANTY VS	// 0	
215	D-WP(C)/35553/2024	DILLIP KUMAR GIRI VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0	

ORISSA HIGH COURT**FILING REPORT AS ON :16/08/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
216	D-WP(C)/35555/2024	SINDHUKA NAIK VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //	
217	D-WP(C)/35557/2024	MANORANJAN MOHANTA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //	
218	D-WP(C)/35558/2024	DAYA SAGAR KALTA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //	
219	D-WP(C)/35559/2024	RABINDRA KUMAR BISWAL VS STATE OF ORISSA	SHARMISTHA SAMAL VS	// 0 //	
220	D-WP(C)/35560/2024	DHIRENDRA KUMAR SAHOO VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //	
221	D-WP(C)/35562/2024	NARENDRA KUMAR DEHURY VS STATE OF ORISSA	SHARMISTHA SAMAL VS	// 0 //	
222	D-WP(C)/35564/2024	GOLAK PRADHANI VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //	
223	D-WP(C)/35566/2024	SARBESWAR BEHERA VS STATE OF ORISSA	SHARMISTHA SAMAL VS	// 0 //	
224	D-WP(C)/35567/2024	DURYODHAN GANDO VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	// 0 //	
225	D-WP(C)/35568/2024 WP(C)/20073/2024	DR. BIBHU RANJAN DAS VS STATE OF ODISHA	PAMI RATH VS	// 0 //	
226	D-WP(C)/35570/2024	DANDAPANI SUBUDHI VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	// 0 //	
227	D-WP(C)/35572/2024	SABITA DAS	TIKERAM MEHER	//	

ORISSA HIGH COURT

FILING REPORT AS ON :16/08/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
228	D-WP(C)/35573/2024	NIKUNJA BIHARI PADHI	BRAJA KISHOR PANDA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
229	D-WP(C)/35574/2024	GOBINDA MEHER	TIKERAM MEHER	//	
		VS	VS	()	
		STATE OF ODISHA		//	
230	D-WP(C)/35576/2024	PRAVATI RANI PADHI	PRADEEP KUMAR DAS	//	AOR20220003390C202400008
		VS	VS	()	
		STATE OF ODISHA		//	
231	D-WP(C)/35577/2024	DR. SHABNAM PARVEEN	SAMEER KUMAR DAS	//	
	WP(C)/20087/2024	VS	VS	()	
		STATE OF ODISHA		//	
232	D-WP(C)/35578/2024	RAJAKISHORE SWAIN	RAJAKISHORE SAHOO	//	
		VS	VS	()	
		COMMISSIONER BHUBANESWAR MUNICIPAL CORPORATION , B.B.S.R		//	
233	D-WP(C)/35580/2024	M/S. NARNOLIA SALES PRIVATE LIMITED, BBSR	SITANSU MOHAN SINGH	//	
		VS	VS	()	
		REGIONAL TRANSPORT OFFICER, SAMBALPUR		//	
234	D-WP(C)/35581/2024	DR. SHAKTI SHANKAR DANDAPAT	SAMEER KUMAR DAS	//	
	WP(C)/20089/2024	VS	VS	()	
		STATE OF ODISHA		//	
235	D-WP(C)/35582/2024	DR. BHOLANATH DASH	SAMEER KUMAR DAS	//	
	WP(C)/20090/2024	VS	VS	()	
		STATE OF ODISHA		//	
236	D-WP(C)/35584/2024	M/S NARNOLIA SALES PVT.LTD	SITANSU MOHAN SINGH	//	
		VS	VS	()	
		REGIONAL TRANSPORT OFFICER , SAMBALPUR		//	
237	D-WP(C)/35585/2024	TITLY HALDAR	SAROJ KUMAR PADHI	//	
		VS	VS	()	
		STATE OF ODISHA		//	
238	D-WP(C)/35587/2024	RAJENDRA SAHOO	SITANSU MOHAN SINGH	//	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :16/08/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
239	D-WP(C)/35588/2024	STATE OF ODISHA CHAITANYA PARABHOE VS	BIJAYA KUMAR BEHERA 1 VS	// // 0	
240	D-WP(C)/35589/2024	STATE OF ODISHA RABINDRANATH BEHERA VS	ASHOK KUMAR DAS VS	// // 0	
241	D-WP(C)/35591/2024	STATE OF ODISHA ATKU MAJHI VS	BIJAYA KUMAR BEHERA 1 VS	// // 0	
242	D-WP(C)/35592/2024	STATE OF ODISHA KUNI SAHU VS	ASHOK KUMAR DAS VS	// // 0	
243	D-WP(C)/35593/2024	ADDL COMMISSIONER OF SURVEY , SETTLEMENT AND CONSOLIDATION , BERHAMPUR SAILABALA MOHANTY VS	ASHOK KUMAR DAS VS	// // 0	
244	D-WP(C)/35594/2024	ADDL. COMNR. OF SETTLEMENT AND CONSOLIDATION, BERHAMPUR KAILASH CHANDRA BEHERA VS	BIJAYA KUMAR BEHERA 1 VS	// // 0	
245	D-WP(C)/35595/2024	STATE OF ODISHA S.K.FORTUNE VS	ASHOK KUMAR DAS VS	// // 0	
246	D-WP(C)/35596/2024	ADDL COMMISSIONER OF SETTLEMENT AND CONSOLIDATION , BERHAMPUR SASANKASEKHAR SAMANTASINGHAR VS	RAKESH SHARMA VS	// // 0	
247	D-WP(C)/35597/2024	EAST COAST RAILWAY, BBSR LALAMAN PARABHOE VS	BIJAYA KUMAR BEHERA 1 VS	// // 0	
248	D-WP(C)/35598/2024	STATE OF ODISHA DUTI NAIK VS	BIBUDHENDRA DASH VS	// // 0	
249	D-WP(C)/35600/2024	STATE OF ODISHA RASMITA PATRA VS UNION OF INDIA	ARIJEET MISHRA VS	// // 0 //	

ORISSA HIGH COURT**FILING REPORT AS ON :16/08/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
250	D-WP(C)/35601/2024	SAMBIT KUMAR DASH VS THE ASSISTANT GENERAL MANAGER (HR) ALLAHABAD BANK, KOLKOTA	DIPTI RANJAN BHOKTA VS ALLAHABAD BANK, KOLKOTA	// 0 //	
251	D-WP(C)/35602/2024	PITAMBAR PRADHAN VS THE DIVISIONAL MANAGER, NEW INDIA ASSURANCE CO. LTD., CUTTACK	PRASANNA KUMAR MISHRA VS NEW INDIA ASSURANCE CO. LTD., CUTTACK	// 0 //	
252	D-WP(C)/35603/2024	RABINDRA KUMAR SAHOO VS STATE OF ODISHA	SAROJ KUMAR PADHI VS STATE OF ODISHA	// 0 //	
253	D-WP(C)/35604/2024	BHABAGRAHI SAHOO VS STATE OF ODISHA	SWAPNIL ROY VS STATE OF ODISHA	// 0 //	AOR20220001600C202400026
254	D-WP(C)/35605/2024	BHABANI SHANKAR KAR VS STATE OF ODISHA	GYANA RANJAN SETHI VS STATE OF ODISHA	// 0 //	
255	D-WP(C)/35606/2024	ASHISH RANJAN MALI VS STATE OF ODISHA	DEEPALI MAHAPATRA VS STATE OF ODISHA	// 0 //	
256	D-WP(C)/35611/2024	GIRIDHARI BEHERA VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS STATE OF ODISHA	// 0 //	
257	D-WP(C)/35616/2024	ANURAG BOUK VS STATE OF ODISHA	NIHAL RATH VS STATE OF ODISHA	// 0 //	
258	D-WP(C)/35619/2024	PURUSOTTAM SAGARIA VS STATE OF ODISHA	NEELAKANTHA PANDA VS STATE OF ODISHA	// 0 //	
259	D-WP(C)/35620/2024	PARSURAM MALLICK VS STATE OF ODISHA	NARAYAN PRASAD PARIJA VS STATE OF ODISHA	// 0 //	
260	D-WP(C)/35621/2024	JITENDRA CHOUDHURY VS STATE OF ODISHA	BISWABIHARI MOHANTY VS STATE OF ODISHA	// 0 //	AOR20220001789C202400011
261	D-WP(C)/35622/2024	BINATI SENDHA	SAMVIT MOHANTY	//	

ORISSA HIGH COURT

FILING REPORT AS ON :16/08/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
262	D-WP(C)/35623/2024	STATESMAN ACADEMY OF MEDICAL SCIENCE	DEVI PRASAD DASH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
263	D-WP(C)/35624/2024	TUSHAR KANT PATTANAİK	SARAT CHANDRA DASH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
264	D-WP(C)/35625/2024	SUNIL KUMAR SING	PITAMBAR PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
265	D-WP(C)/35627/2024	NIRASH NAIK	SUBHRANSU BHUSAN MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
266	D-WP(C)/35628/2024	SAMBHUNATH BEHERA	SUBHRANSU BHUSAN MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
267	D-WP(C)/35629/2024	BIRENDRA KUMAR SING	PITAMBAR PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
268	D-WP(C)/35630/2024	SUMATI DEI	SUBHRANSU BHUSAN MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
269	D-WP(C)/35632/2024	ANGURU DHUNUKI	SUBHRANSU BHUSAN MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
270	D-WP(C)/35633/2024	ANANTA MAJHI	PITAMBAR PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
271	D-WP(C)/35634/2024	GHANSHYAM BARIK	SUBHRANSU BHUSAN MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
272	D-WP(C)/35638/2024	DEBARAJ SAHU	SUBHRANSU BHUSAN MOHANTY	//	
		VS	VS	0	

ORISSA HIGH COURT**FILING REPORT AS ON :16/08/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
273	D-WP(C)/35640/2024	STATE OF ODISHA PRUTHI RAJ NAYAK VS	SUBHRANSU BHUSAN MOHANTY VS	// // 0	
274	D-WP(C)/35641/2024 WP(C)/20145/2024	STATE OF ODISHA PRADEEP KUMAR MOHANTY VS	LALIT MOHAN NANDA VS	// // 0	
275	D-WP(C)/35643/2024	STATE OF ODISHA MANARANJAN KABAT VS	PITAMBAR PANDA VS	// // 0	
276	D-WP(C)/35644/2024	STATE OF ODISHA BIJAY LAXMI PARIDA VS	TUSHAR KANTA NAYAK VS	// // 0	
277	D-WP(C)/35646/2024	COMMISSIONER OF CONSOLIDATION BHUBANESWAR SUKANTA KUMAR SAHOO VS	TUSHAR KANTA NAYAK VS	// // 0	
278	D-WP(C)/35647/2024	COMMISSIONER OF CONSOLIDATION BHUBANESWAR DR.UMA RANI CHOUDHURY VS	BHABANI SANKAR TRIPATHY (1) VS	// // 0	
279	D-WP(C)/35648/2024	STATE OF ODISHA KAILASH CHANDRA MOHAPATRA VS	BANABIHARI RAY VS	// // 0	
280	D-WP(C)/35649/2024 WP(C)/20112/2024	STATE OF ODISHA SESHDEV PANIGRAHI VS	KRISHNA CHANDRA SAHU VS	// // 0	
281	D-WP(C)/35650/2024	STATE OF ODISHA ANUPAMA SAHU VS	KRISHNA CHANDRA SAHU VS	// // 0	
282	D-WP(C)/35651/2024	STATE OF ODISHA RITA PANDA VS	TIKERAM MEHER VS	// // 0	
283	D-WP(C)/35654/2024	STATE OF ODISHA DAMAYANTI SATAPATHY VS	JYOTIRMAY GUPTA VS	// // 0	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :16/08/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
284	D-WP(C)/35656/2024	LOPAMUNDRA MISHRA VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //	
285	D-WP(C)/35657/2024	M/S. SAIL,(ROURKELA STEEL PLANT),ROURKELA VS COMMISSIONER OF SALES TAX CT AND GST,ODISHA	KANISKA RATH VS	// 0 //	AOR20220001352C202400045
286	D-WP(C)/35658/2024	BHAGYALATA BHOLA VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //	
287	D-WP(C)/35659/2024	SUBASH CHANDRA BAL VS STATE OF ODISHA	BIKASH MISHRA VS	// 0 //	
288	D-WP(C)/35660/2024	DR.SWARNALATA PARIDA VS STATE OF ODISHA	BIKASH MISHRA VS	// 0 //	
289	D-WP(C)/35661/2024	BAIJYANTI BARIK VS STATE OF ODISHA	JAGAJIBAN PRADHAN VS	// 0 //	
290	D-WP(C)/35662/2024	PRAJNAPITA DAS VS STATE OF ODISHA	JAGAJIBAN PRADHAN VS	// 0 //	
291	D-WP(C)/35664/2024	ARATI DIKHIT VS STATE OF ODISHA	JAGAJIBAN PRADHAN VS	// 0 //	
292	D-WP(C)/35665/2024	SUNIL KUMAR BISHOYI VS STATE OF ODISHA	JAGAJIBAN PRADHAN VS	// 0 //	
293	D-WP(C)/35667/2024	AMRUTA PRITAM MISHRA VS STATE OF ODISHA	JAGAJIBAN PRADHAN VS	// 0 //	
294	D-WP(C)/35669/2024	SASMITA BALIARSINGH VS STATE OF ODISHA	JAGAJIBAN PRADHAN VS	// 0 //	
295	D-WP(C)/35670/2024	SUNITA KUMARI PRADHAN	JAGAJIBAN PRADHAN	//	

ORISSA HIGH COURT

FILING REPORT AS ON :16/08/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
296	D-WP(C)/35672/2024	JOGESH KUMAR SAHU	DR. JITENDRA KUMAR LENKA	//	
		VS	VS	0	
		BIJU PATNAIK UNIVERSITY OF TECHNOLOGY, ODISHA, SUNDERGARH		//	
297	D-WP(C)/35673/2024	SMRUTIREKHA SINGHA @ PATTNAIK	RANJAN KUMAR ROUT	//	
		VS	VS	0	
		RAGHUWENDRA KUMAR SINHA		//	
298	D-WP(C)/35674/2024	MADHU SAHANI	ARUN KUMAR ACHARYA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
299	D-WP(C)/35675/2024	JITENDRA SAHOO	SUBASH CHANDRA PANI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
300	D-WP(C)/35676/2024	P.KANAKA RAO	SAIBRATA RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
301	D-WP(C)/35678/2024	SATRUGHAN BARIK	ANJAN KUMAR BISWAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
302	D-WP(C)/35679/2024	T. PRASAD RAO DORA	SAIBRATA RATH	//	
		VS	VS	0	
		REGISTRAR OF COOPERATIVE SOCIETIES, ODISHA		//	
303	D-WP(C)/35680/2024	THE DIVISIONAL FOREST OFFICER, CHANDAKA WILSON GARDEN, Bhubaneswar	SANJAY KISHOR BISWA, A.G.A.	//	LOD20240000194C202400001
		VS	VS	0	
		BHASKAR MAHABHOI		//	
304	D-WP(C)/35681/2024	TRINATH PRADHAN	GOPINATH MISHRA	//	
		VS	VS	0	
		COLLECTOR KANDHAMAL		//	
305	D-WP(C)/35682/2024	BIDYADHAR SAHOO	ANJAN KUMAR BISWAL	//	
		VS	VS	0	
		BANK OF BARODA		//	
306	D-WP(C)/35684/2024	BHARAT CHANDRA SWAIN	BISWAJIT NAYAK	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :16/08/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
307	D-WP(C)/35686/2024	INDIAN BANK, ZONAL OFFICE, CUTTACK DAITARI ITC, PURI VS STATE OF ODISHA	ARUPANANDA GOSWAMY VS	// // 0 //	
308	D-WP(C)/35687/2024	SACHIDANANDA BHOL VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// 0 //	
309	D-WP(C)/35688/2024	DHARAMAPADA ITC, PURI VS STATE OF ODISHA	ARUPANANDA GOSWAMY VS	// 0 //	
310	D-WP(C)/35689/2024	KAILASH CHANDRA JENA VS STATE OF ODISHA	SADASIVA PATRA (1) VS	// 0 //	
311	D-WP(C)/35692/2024	SATYAM INDUSTRIAL TRAINING CENTER, JAJPUR VS STATE OF ODISHA	ARUPANANDA GOSWAMY VS	// 0 //	
312	D-WP(C)/35694/2024	TUMBESWAR GOUD VS STATE OF ODISHA	SUBHAM SHARMA VS	// 0 //	
313	D-WP(C)/35696/2024	SEK.IMRAJ VS THE EXECUTIVE OFFICER, BHADRAK	GOPINATH MISHRA VS	// 0 //	
314	D-WP(C)/35697/2024	BASANTI MANDAL VS UNION OF INDIA	TUSAR KUMAR MISHRA VS	// 0 //	
315	D-WP(C)/35699/2024	IDEA ITC, BALASORE VS STATE OF ODISHA	ARUPANANDA GOSWAMY VS	// 0 //	
316	D-WP(C)/35700/2024	KESHAB CHARAN @ CHANDRA DASH VS STATE OF ODISHA	PRAVAT KUMAR PANDA VS	// 0 //	
317	D-WP(C)/35703/2024	SAPAN KUMAR DEY VS STATE OF ODISHA	PRAVAT KUMAR PANDA VS	// 0 //	

ORISSA HIGH COURT

FILING REPORT AS ON :16/08/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
318	D-WP(C)/35704/2024	HIMADRI RANJAN DUTTA VS STATE OF ODISHA	ARUPANANDA GOSWAMY VS STATE OF ODISHA	// 0 //	
319	D-WP(C)/35705/2024	SANJEBA KUMAR PATNAIK VS STATE OF ODISHA	BAIJAYANTI MOHANTY VS STATE OF ODISHA	// 0 //	
320	D-WP(C)/35706/2024	BHAGYADHAR BAG VS STATE OF ODISHA	PRAVAT KUMAR PANDA VS STATE OF ODISHA	// 0 //	
321	D-WP(C)/35710/2024	KISHORE CHANDRA KAR VS STATE OF ODISHA	PRADIPTA KISHORE BHUYAN VS STATE OF ODISHA	// 0 //	
322	D-WP(C)/35712/2024	BIRANCHI NARAYAN JENA VS STATE OF ODISHA	RASMITA SWAIN VS STATE OF ODISHA	// 0 //	
323	D-WP(C)/35713/2024	ADMINISTRATOR NESCO UTILITY, BALESWAR VS UNION OF INDIA	ASUTOSH MOHANTY VS UNION OF INDIA	// 0 //	
324	D-WP(C)/35715/2024	DILIP KUMAR RANA VS STATE OF ODISHA	RASMITA SWAIN VS STATE OF ODISHA	// 0 //	
325	D-WP(C)/35717/2024	SADASIBA DAS VS THE DIVISIONAL MANAGER, BAJAJ ALLIANZ GENERAL INSURANCE CO.LTD.,BBSR	GAYATRI PATRA VS THE DIVISIONAL MANAGER, BAJAJ ALLIANZ GENERAL INSURANCE CO.LTD.,BBSR	// 0 //	
326	D-WP(C)/35719/2024	DHANIRAM PATEL VS STATE OF ODISHA	RASMITA SWAIN VS STATE OF ODISHA	// 0 //	
327	D-WP(C)/35720/2024	NIRANJAN DAS VS STATE OF ODISHA	PRAVAT KUMAR PANDA VS STATE OF ODISHA	// 0 //	
328	D-WP(C)/35721/2024	PUSPANJALI NAYAK VS INCOME TAX DEPARTMENT,CUTTACK	KAJAL SAHOO VS INCOME TAX DEPARTMENT,CUTTACK	// 0 //	AOR20220001613C202400066
329	D-WP(C)/35722/2024	BABAJI CHARAN DAS	PRAVAT KUMAR PANDA	//	

ORISSA HIGH COURT

FILING REPORT AS ON :16/08/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
330	D-WP(C)/35724/2024	M/S BASANTI ELECTRICALS AND CONSTRUCTION	UPENDRA KUMAR SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
331	D-WP(C)/35725/2024	RAJKISHORE MISHRA	BIDESH RANJAN BEHERA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
332	D-WP(C)/35726/2024	M/S. BASANTI ELECTRICALS AND CONSTRUCTION,	UPENDRA KUMAR SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
333	D-WP(C)/35728/2024	M/S.BASANTI ELECTRICALS AND CONSTRUCTION,	UPENDRA KUMAR SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
334	D-WP(C)/35729/2024	RAKESH BAROI	KRISHNA CHANDRA SAHU	//	
		VS	VS	0	
		STATE OF ODISHA		//	
335	D-WP(C)/35731/2024	SUJATA DAS	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
336	D-WP(C)/35732/2024	D.PADMA	SIDHESWAR MALLIK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
337	D-WP(C)/35734/2024	PRAGYAN PATI	PRAKASH RANJAN BARIK	//	
		VS	VS	0	
		SUBHASIS MOHAPATRA		//	
338	D-WP(C)/35736/2024	BIJAY KUMAR SAHOO	MANOJ KUMAR PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
339	D-WP(C)/35737/2024	BANSHIDHAR BEHERA	BHASKAR CHANDRA PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
340	D-WP(C)/35738/2024	GETANJALI NAYAK	RABINDRA KUMAR PATNAIK	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :16/08/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
341	D-WP(C)/35739/2024	STATE OF ODISHA DAMBARUDHAR JENA VS UNION OF INDIA	ACHYUTANANDA PATTANAIK VS	// // 0 //	
342	D-WP(C)/35741/2024	KUMUDA CHANDRA PRADHAN VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	// 0 //	
343	D-WP(C)/35742/2024	ARUN KUMAR NAYAK VS STATE OF ODISHA	BIDESH RANJAN BEHERA VS	// 0 //	
344	D-WP(C)/35743/2024	BANISHREE SATAPATHY VS STATE OF ODISHA	JYOTI RANJAN KHUNTIA VS	// 0 //	
345	D-WP(C)/35746/2024	MANOJ KUMAR SAHOO VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //	
346	D-WP(C)/35747/2024	SUPRAVA PRADHAN VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //	
347	D-WP(C)/35748/2024	GOVERING BODY OF ASHOK KUMAR ROUT SANSKRIT COLLEGE VS STATE OF ODISHA	RUMKUNJAN CHANDY VS	// 0 //	
348	D-WP(C)/35752/2024	SHAKUNTALA MARINDI VS STATE OF ODISHA	NIRANJAN SINGH (1) VS	// 0 //	
349	D-WP(C)/35754/2024	SAMAPIKA SAMAL VS BANK OF BARODA, ZONAL OFFICE, BBSR	PRASANTA KUMAR SATAPATHY VS	// 0 //	
350	D-WP(C)/35755/2024	BAIKUNTHANATH INSTITUTE OF ENGINEERING AND TECHNOLOGY VS STATE OF ODISHA	DEBENDRA KUMAR PURI VS	// 0 //	
351	D-WP(C)/35756/2024	NARAYAN CHANDRA BEHERA VS STATE OF ODISHA	HEMANT KUMAR MUND VS	// 0 //	

ORISSA HIGH COURT

FILING REPORT AS ON :16/08/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
352	D-WP(C)/35758/2024	SHREE INDUSTRIAL TRAINING INSTITUTE PVT., GARUDA VS STATE OF ODISHA	REHENA KHATUN VS	// 0 //	
353	D-WP(C)/35759/2024	PRABHASINI GHADAI VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //	
354	D-WP(C)/35760/2024	AKSHAYA KUMAR PRADHAN VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //	
355	D-WP(C)/35762/2024	NIRANJAN I.T.C., PURI VS STATE OF ODISHA	REHENA KHATUN VS	// 0 //	
356	D-WP(C)/35763/2024	MD.SHAH FAISAL ANSARI, KHURDA VS THE A.O. UCO BANK, ZONAL OFFICE, ASHOK NAGAR, BBSR	ALOK KUMAR DAS VS	// 0 //	
357	D-WP(C)/35765/2024	GOKUL CHANDRA SAHU VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //	
358	D-WP(C)/35767/2024	HRUDANANDA SURENDRA SINGH VS GOVT. OF ODISHA	BIJAYA KUMAR BEHERA VS	// 0 //	
359	D-WP(C)/35768/2024	LIPTI PRIYADARSINI KHATOI VS STATE OF ODISHA	RAJJEET ROY VS	// 0 //	
360	D-WP(C)/35770/2024	GOPAL CHANDRA JENA VS STATE OF ODISHA	CHITTA RANJAN PATTNAIK VS	// 0 //	
361	D-WP(C)/35772/2024	PRATIMA KUMARI MAHTO VS STATE OF ODISHA	HARA PRASAD RATH VS	// 0 //	
362	D-WP(C)/35773/2024	KALPANA MOHANTA VS STATE OF ODISHA	BHARAT CHANDRA PATRA VS	// 0 //	
363	D-WP(C)/35774/2024	NARENDRA KUMAR BEJ	CHITTA RANJAN PATTNAIK	//	

ORISSA HIGH COURT

FILING REPORT AS ON :16/08/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		THE STATE OF ODISHA		//	
364	D-WP(C)/35775/2024	VIKAS SINGH	SIDHARTHA MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
365	D-WP(C)/35780/2024	M/S GARGSON PROPERTIES PRIVATE LIMITED	AMIT PATNAIK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
366	D-WP(C)/35781/2024	PRAKASH KUMAR SWAIN	MOHAMMED RIAZ	//	
		VS	VS	0	
		STATE OF ODISHA		//	
367	D-WP(C)/35783/2024	SUDARSAN BEHERA	SUDHIR KUMAR MALLICK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
368	D-WP(C)/35786/2024	JABAMANI MARNDI	LAXMI PRASAD DWIVEDI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
369	D-WP(C)/35788/2024	SUDARSAN BEHERA	SUDHIR KUMAR MALLICK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
370	D-WP(C)/35790/2024	MAHENDRA SWAIN	SUDHANSHU SEKHAR PRATAP	//	
		VS	VS	0	
		STATE OF ODISHA		//	
371	D-WP(C)/35793/2024	ABINASH BISWAL	SUSIL KUMAR PATNAIK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
372	D-WP(C)/35796/2024	RAJESH AGARWAL	BIBHU PRASAD MOHANTY	//	
		VS	VS	0	
		A.O.CUM REGIONAL MANAGER, UTKAL GRAMEEN BANK, BARAGARH		//	
373	D-WP(C)/35800/2024	MUNI KHORA @ MAHANANDIA	MANOJ KUMAR PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
374	D-WP(C)/35802/2024	M/S VISIONTEK CONSULTANCY SERVICES PVT. LTD	SOBHA RANJAN MOHANTY	//	
		VS	VS	0	

ORISSA HIGH COURT**FILING REPORT AS ON :16/08/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
375	D-WP(C)/35804/2024	MICRO AND SMALL ENTERPRISES FACILITATION COUNCIL, CUTTACK BIDSHI KUMAR MAHARANA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// // 0 //	
376	D-WP(C)/35805/2024	GADADHAR DIXIT VS STATE OF ORISSA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
377	D-WP(C)/35806/2024	DIPTIMAYA DAS VS STATE OF ODISHA	SUBHANKAR ROUT VS	// 0 //	
378	D-WP(C)/35809/2024	SURENDRANATH PATTNAIK VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
379	D-WP(C)/35810/2024	BANAMALI KACHHAP VS STATE OF ORISSA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
380	D-WP(C)/35811/2024	SUNIL KUMAR BHUYAAN VS INDIAN BANK	SANJIT KUMAR DAS VS	// 0 //	
381	D-WP(C)/35813/2024	FAKIR CHARAN DANGA VS STATE OF ORISSA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
382	D-WP(C)/35814/2024	MEETA AWASTHI @ MITA AWASTHI VS THE REGIONAL MANAGER INDIAN BANK ,BBSR	SUNIL KUMAR PANDA VS	// 0 //	
383	D-WP(C)/35816/2024	SANJIT KUMAR JENA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //	
384	D-WP(C)/35817/2024	RATANA GIRI VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
385	D-WP(C)/35818/2024	BIJAYA KUMAR PADHAN VS STATE OF ODISHA	UDIT RANJAN JENA VS	// 0 //	

ORISSA HIGH COURT

FILING REPORT AS ON :16/08/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
386	D-WP(C)/35820/2024	SUNIL KUMAR MOHANTY VS STATE OF ODISHA	BEDA PRAKASH PANDA VS	// () //	
387	D-WP(C)/35821/2024	UMAKANTA MOHAPATRA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// () //	
388	D-WP(C)/35822/2024	CHAMELI JENA VS AMIT KUMAR JENA	DILLIP KUMAR MOHARANA VS	// () //	
389	D-WP(C)/35824/2024	ASHOK JENA VS ODISHA STATE ELECTION COMMISSION, BBSR	PRASANNA KUMAR PARHI VS	// () //	
390	D-WP(C)/35826/2024	ABHAYA CHARAN NAYAK VS STATE OF ODISHA	BISWARANJAN PARAMGURU VS	// () //	
391	D-WP(C)/35829/2024	PRIYANKA PRIYADARSHINEE MUDULI VS STATE OF ODISHA	SATYA SMRUTI MOHANTY VS	// () //	
392	D-WPCRL/24826/2024	DHRUBA BEHERA VS THE D.G. OF POLICE, CUTTACK	BIJAYA KUMAR NAYAK (3) VS	/ /0 () //	
393	D-ABLAPL/24740/2024	UTTAM @KHANDI UTTAM @UTTAM PRADHAN VS STATE OF ODISHA	PARTHA SARATHI DAS VS	POLASARA PS /334 /2024 () //	AOD20240000364C202400020
394	D-ABLAPL/24741/2024	BENU @UMAKANATA SAHOO VS STATE OF ODISHA	BIPLAB KUMAR TRIPATHY VS	JAJPUR TOWN /345 /2021 () //	AOR20220001241C202400006
395	D-ABLAPL/24746/2024 ABLAPL/8978/2024	SANJEEB KUMAR MOHAPATRA VS STATE OF ODISHA	KAUSTUVA MOHANTY VS	KHURDA MODEL /237 /2024 () //	
396	D-ABLAPL/24748/2024 ABLAPL/8967/2024	RACHITA MISHRA VS STATE OF ODISHA(VIG.)	UDIT RANJAN JENA VS	BHUBANESWAR VIGILANCE /17 /2024 () //	
397	D-ABLAPL/24749/2024	UPA BAG @ UPENDRA BAG	BIJAYA KUMAR BEHERA 1	MURIBAHAL /66 /2024	

ORISSA HIGH COURT

FILING REPORT AS ON :16/08/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
398	D-ABLAPL/24750/2024	DINESH KUMAR BEHERA	BIKASH CHANDRA PARIJA	KUAKHIA /400 /2022	
	ABLAPL/8969/2024	VS	VS	()	
		STATE OF ODISHA		//	
399	D-ABLAPL/24757/2024	ABHAYA KUMAR SWAIN	ARIJEET MISHRA	AUL /468 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
400	D-ABLAPL/24766/2024	SANJAYA KUMAR AGRAWAL	JANMEAJAYA DASH	KHARIAR /88 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
401	D-ABLAPL/24768/2024	BHAKTI RANJAN MOHAPATRA	BYOMAKESH TRIPATHY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
402	D-ABLAPL/24774/2024	MEHEMUD @ SK MAHEMOD	KULDEEP MOHANTY	BALASORE TOWN /243 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
403	D-ABLAPL/24778/2024	JUGAL BEHERA	BIJAYA KUMAR SAHOO	ODAGAON /217 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
404	D-ABLAPL/24779/2024	SUDIP KUMAR	MANOJ KUMAR PANDA	MAHILA P.S. BUXIBAZAR /93 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
405	D-ABLAPL/24782/2024	NIRU @ NIRANJAN PRADHAN	PRADEEPTA KUMAR BEHERA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
406	D-ABLAPL/24783/2024	AYUSMAN SWAIN	KAUSTUVA MOHANTY	BHADRAK TOWN /450 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
407	D-ABLAPL/24785/2024	BIREN NAIK	KAUSTUVA MOHANTY	GANIA /94 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
408	D-ABLAPL/24787/2024	JAJNESH NARAYAN SAHOO	AUROVINDA MOHANTY	/ /0	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :16/08/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
409	D-ABLAPL/24789/2024	STATE OF ODISHA KUBER PRADHAN VS	BIKASH KUMAR DASH VS	// HANDAPA /241 /2024 ()	
410	D-ABLAPL/24791/2024	STATE OF ODISHA BISWAJIT SWAIN @ BANTI VS	BISWARANJAN DALAI VS	// GOBINDAPUR /146 /2024 ()	
411	D-ABLAPL/24796/2024	STATE OF ODISHA NANA @ MEHEMUD @ SK MAHEMOD VS	KULDEEP MOHANTY VS	// BALASORE TOWN /237 /2024 ()	
412	D-ABLAPL/24799/2024	STATE OF ODISHA SANJUKTA PATI VS	SATYA NARAYAN MISHRA 4 VS	// BASUDEVPUR /589 /2024 ()	
413	D-ABLAPL/24800/2024	STATE OF ODISHA UPENDRA BARIK VS	DAYANANDA MOHAPATRA VS	// MARINE KASIA /101 /2024 ()	
414	D-ABLAPL/24801/2024	STATE OF ODISHA AYUSHMAN SWAIN VS	BADRI NARAYAN MOHAPATRA VS	// BHADRAK TOWN /450 /2024 ()	
415	D-ABLAPL/24803/2024	STATE OF ODISHA SARAT KUMAR SAMAL VS	ACHYUTANANDA PATTANAIK VS	// NIKIRAI /200 /2024 ()	
416	D-ABLAPL/24813/2024	STATE OF ODISHA G.BHARAT PATRO VS	JYOTIRMAYA SAHOO VS	// NIMAKHANDI /217 /2024 ()	
417	D-ABLAPL/24814/2024	STATE OF ODISHA SK.FAIZ ALLI VS	JYOTIRMAYA SAHOO VS	// NIRAKARPUR /209 /2024 ()	
418	D-ABLAPL/24816/2024	STATE OF ODISHA RANJAN BEHERA @ ATUL VS	JYOTIRMAYA SAHOO VS	// BANAPUR P.S. /222 /2024 ()	
419	D-ABLAPL/24818/2024	STATE OF ODISHA RATNAKAR NAIK VS STATE OF ODISHA	CHIRANJIB ROUT VS	// KANIHA /269 /2024 () //	

ORISSA HIGH COURT**FILING REPORT AS ON :16/08/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
420	D-ABLAPL/24819/2024	NARENDRA KUMAR SAHU @ NARENDRA SAHU VS STATE OF ODISHA	GIRIJA SANKAR NAYAK VS	JARAPADA /50 /2024 () //	AOD20240000001C202400248
421	D-ABLAPL/24820/2024	RASMITA BEHERA VS STATE OF ODISHA	RAKESH KUMAR ROUSTRAY VS	//0 () //	
422	D-ABLAPL/24823/2024	SURAJ KUMAR DASH VS STATE OF ODISHA	RAKESH KUMAR ROUSTRAY VS	//0 () //	
423	D-ABLAPL/24825/2024	RANJAN BARA VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	ABHAYACHANDPUR /125 /2021 () //	
424	D-ABLAPL/24827/2024	MANOJ @ BALABHADRA DAS VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	MARINE PS AT BALARAMGADI /31 /2024 () //	
425	D-ABLAPL/24828/2024	SURESH CHANDRA SWAIN VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	ABHAYACHANDPUR /136 /2021 () //	
426	D-ABLAPL/24829/2024	RANJAN BARA VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	ABHAYACHANDPUR /126 /2021 () //	
427	D-ABLAPL/24830/2024	SK SONU VS STATE OF ODISHA	PRATIK DASH VS	BANSADA /257 /2024 () //	
428	D-ABLAPL/24832/2024	BHAGABAN DAS @ BAYA VS UNION OF INDIA (RAILWAY)	PRASANT KUMAR BARIK VS	//0 () //	
429	D-ABLAPL/24839/2024	BISHNU SAH VS STATE OF ODISHA	AMITAV MOHANTY VS	JHARSUGUDA /217 /2021 () //	
430	D-ABLAPL/24840/2024	LAXMIDHAR PATRA VS STATE OF ODISHA	DEBASIS MISHRA VS	TOMKA /148 /2024 () //	AOR20230001300C202400052
431	D-ABLAPL/24843/2024	PRABHAKAR BARIK @ KALIA	MD. GOLAM MADANI	//0	

ORISSA HIGH COURT

FILING REPORT AS ON :16/08/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
432	D-ABLAPL/24846/2024	SHANKAR DAS	KABIRAJ PRADHAN	CHANDAPUR /141 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
433	D-ABLAPL/24848/2024	PAPU BISWAL @ DEBADATTA BISWAL	BIJAY KUMAR MOHANTY	BALUGAON P.S. /236 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
434	D-ABLAPL/24851/2024	PRADEEP KUMAR MALLIK	PRAMOD KUMAR JENA	SORO /113 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
435	D-ABLAPL/24852/2024	SK. SABIR @ CHHOTU	PRAMOD KUMAR JENA	REMUNA /131 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
436	D-ABLAPL/24855/2024	SK TAJU @SK TAJUDDIN	DEBASIS MISHRA	SORO /623 /2024	AOR20230001300C202400054
		VS	VS	()	
		STATE OF ODISHA		//	
437	D-ABLAPL/24856/2024	MITHILESH CHAUDHURY	SATYA PRAKASH SATAPATHY	SAHID NAGAR P.S. /375 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
438	D-ABLAPL/24857/2024	GANGADHAR PRADHAN	ADYASIDHI MISHRA	LINGARAJ P.S. /182 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
439	D-ABLAPL/24859/2024	CHANDAN MOHANTY	RABI NARAYAN BEHERA	DHENKANAL SADAR /628 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
440	D-ABLAPL/24861/2024	RASMITA JENA	SANGRAMJIT PANDA	TIHIDI /352 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
441	D-ABLAPL/24864/2024	CHINMAYA DASH	SUNIL KUMAR PANDA	BARGARH SADAR /272 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
442	D-ABLAPL/24866/2024	HRUSIKESH BARIK	SUSIL KUMAR PATNAIK	NAYAKOT /45 /2023	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :16/08/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
443	D-ABLAPL/24868/2024	STATE OF ODISHA SUDAM SAHU VS	MANAS KUMAR CHAND VS	// MUDANPUR RAMPUR /153 /2024 ()	AOR20220001618C202400237
444	D-ABLAPL/24869/2024	STATE OF ODISHA RABINDRA KUMAR SIAL @ RABINDRA SIAL VS	SUNIL KUMAR PANDA VS	// SORO /198 /2022 ()	
445	D-ABLAPL/24870/2024	STATE OF ODISHA SUDHIR KUMAR PRADHAN @DHIRU VS	MANAS KUMAR CHAND VS	// TANGI (KHURDA) /255 /2024 ()	AOR20220001618C202400240
446	D-ABLAPL/24871/2024	STATE OF ODISHA GOKULANANDA MOHAPATRA VS	AMLAN MOHANTY VS	// MANGALPUR /270 /2024 ()	
447	D-ABLAPL/24873/2024	STATE OF ODISHA FAKIRA CHARAN BEHERA VS	RAGHUNATH DASMOHAPATRA VS	// ITAMATI /163 /2024 ()	
448	D-ABLAPL/24874/2024	STATE OF ODISHA LOKESH MALICK VS	SANGRAM KESHARI ROUT VS	// PAHALA /347 /2024 ()	
449	D-ABLAPL/24877/2024	STATE OF ODISHA ATALA PARIDA @ ATAL BIHARI PARIDA VS	NIBEDITA MOHANTY VS	// INDUSTRIAL ESTATE PS /158 /2024 ()	
450	D-ABLAPL/24878/2024	STATE OF ODISHA MALAY KUMAR ROUSTRAY VS	SURYAKANTA DWIBEDI VS	// FATEGARH /64 /2023 ()	
451	D-ABLAPL/24880/2024	STATE OF ODISHA DIPAK RANJAN MOHANTY @ DIPAK MOHANTY VS	TARA PRASAD MOHAPATRA VS	// KUMBHARAPARA /255 /2024 ()	
452	D-ABLAPL/24882/2024	STATE OF ODISHA KUMAR DAS VS	SURYAKANTA DWIBEDI VS	// NAYAGARH SADAR /171 /2024 ()	
453	D-ABLAPL/24883/2024	STATE OF ODISHA SWAPNA RANI MOHAPATRA @ GUNTHA VS	TARA PRASAD MOHAPATRA VS	// BRAHMAGIRI /393 /2024 ()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :16/08/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
454	D-ABLAPL/24884/2024	PAWAN SHARMA @ PAWAN KUMAR SHARMA VS STATE OF ODISHA	DEVASHIS PANDA VS	HEMGIR /313 /2024 () //	
455	D-ABLAPL/24886/2024	JASHMINE S. SAHOO @ SAHU VS STATE OF ODISHA	DEVASHIS PANDA VS	RAYAGADA TOWN /258 /2024 () //	
456	D-ABLAPL/24888/2024	BALARAM KUSULIA VS STATE OF ODISHA	DEVASHIS PANDA VS	RAYAGADA TOWN /258 /2024 () //	
457	D-ABLAPL/24889/2024	DILLIP KUMAR SAMANTARAY VS STATE OF ODISHA	DEVASHIS PANDA VS	JODAPADAR /99 /2024 () //	
458	D-ABLAPL/24891/2024	KHAGENDRA GHADIA VS STATE OF ODISHA	SAYANTAN PANDA VS	BASUDEVPUR /552 /2024 () //	
459	D-ABLAPL/24894/2024	BIBHUTI DALAI VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	BRAHMAGIRI /391 /2024 () //	
460	D-ABLAPL/24899/2024	BASUDEV MEHER VS STATE OF ODISHA	AMIT KUMAR SAA VS	AGALPUR /133 /2024 () //	
461	D-WPC(OAC)/3278/2010 WPC(OAC)/3278/2010	DILLIP KUMAR ROUT VS STATE OF ODISHA AND OTHERS	M/S LAXMAN PRADHAN VS	// () //	

ORISSA HIGH COURT

MISC CASES FILED on :16/08/2024

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-WPC(OAPC)/179/2019 WPC(OAPC)/179/2019	SUSILA RATH MP	M/S GURUDUTTA KAR	1/2024
2	D-OJC/12163/1997 OJC/12163/1997	UMAKANTA MP		13/2024
3	D-RFA/205/2005 RFA/205/2005	EJAZ ALAM SIDDIQUE@E MP	M/S.GAUTAM MUKHERJI, S.PRIYADARSHINI	27/2024
4	D-ITA/35823/2024 ITA/ /	M/S. SHIVA JYOTI CONSTRUCTION, KENDRAPADA MP	SANDEEP KUMAR JENA	28/2024
5	D-WPCRL/21273/2024 WPCRL/ /	SRI ARA SEKHAR MP	CHITTA RANJAN LENKA	32/2024
6	D-CRLLP/24815/2024 CRLLP/ /	REENA BAG MP	SUSHANTA KUMAR JOSHI	35/2024
7	D-WPC(OAC)/3278/2010 WPC(OAC)/3278/2010	DILLIP KUMAR ROUT MP	M/S LAXMAN PRADHAN	66/2024
8	D-WPC(OAC)/3278/2010 WPC(OAC)/3278/2010	DILLIP KUMAR ROUT MP	M/S LAXMAN PRADHAN	67/2024
9	D-JCRLA/12422/2024 JCRLA/51/2024	RAM DAS MP	M/S DEBIDUTTA MOHAPATRA	160/2024
10	D-JCRLA/12422/2024 JCRLA/51/2024	RAM DAS MP	M/S DEBIDUTTA MOHAPATRA	161/2024
11	D-JCRLA/12856/2024 JCRLA/59/2024	NEULA@BHUBANANANDA BEHERA MP	DEBIDUTTA MOHAPATRA	162/2024
12	D-JCRLA/12856/2024 JCRLA/59/2024	NEULA@BHUBANANANDA BEHERA MP	DEBIDUTTA MOHAPATRA	163/2024
13	D-JCRLA/134/2023 JCRLA/134/2023	JALA MUNDA MP	ADV.	164/2024
14	D-JCRLA/98/2019 JCRLA/98/2019	SUKADEV BEHERA MP	M/S.TRILOCHAN NANDA,B.K.PANDA	165/2024
15	D-CRLMP/24890/2024 CRLMP/ /	SUCHITRAMANI BARIK MP	PRADIPTA KISHORE BHUYAN	183/2024
16	D-TRP(C)/35751/2024 TRP(C)/ /	SWARUPA SETH @ NAIK MP	JAGABANDHU SAHU	245/2024
17	D-TRP(C)/35807/2024 TRP(C)/ /	PURNAMASI SAHOO MP	SARATHI JYOTI MOHANTY	246/2024
18	D-LAA/35701/2024 LAA/ /	SIMANCHAL NIAL MP	SUSHANTA KUMAR JOSHI	278/2024
19	D-LAA/35701/2024 LAA/ /	SIMANCHAL NIAL MP	SUSHANTA KUMAR JOSHI	279/2024
20	D-RVWPET/35541/2024 RVWPET/ /	BHAGABAN DAS BAJORIA MP	BISWAJIT RANJAN TRIPATHY	283/2024
21	D-RVWPET/35543/2024 RVWPET/ /	BHAGABAN DAS BAJORIA MP	BISWAJIT RANJAN TRIPATHY	284/2024
22	D-RVWPET/35540/2024 RVWPET/ /	SUSAMA SINGH MP	SUKANTA KUMAR DALAI	285/2024
23	D-RVWPET/35716/2024 RVWPET/ /	UNION OF INDIA MP	CHANDRAKANTA PRADHAN,SR. PANEL COUNSEL	286/2024
24	D-RVWPET/35744/2024 RVWPET/ /	SANATAN DIXIT MP	DWARIKA PRASAD MOHANTY	287/2024
25	D-RVWPET/35744/2024 RVWPET/ /	SANATAN DIXIT MP	DWARIKA PRASAD MOHANTY	288/2024
26	D-RVWPET/35766/2024	PANCHAYAT GIRLS HIGH SCHOOL,KENDRAPADA	AKSHAY ANGSHU SEKHAR NANDY	

	RVWPET/ /	MP		289/2024
27	D-RVWPET/33659/2024	M/S.BRIDGE AND ROOF CO. (INDIA) LTD	JYOTIRMAYA PRASAD BEHERA	
	RVWPET/ /	MP		290/2024
28	D-CMAPL/714/2022	KIRTAN BEHERA	ADV	
	CMAPL/714/2022	MP		333/2024
29	D-CMAPL/13545/2024	PADMALOCHAN JENA	M/S DUSHMANTA KU. BISWAL, R.K.PRADHAN	
	CMAPL/176/2024	MP		334/2024
30	D-CMAPL/13545/2024	PADMALOCHAN JENA	M/S DUSHMANTA KU. BISWAL, R.K.PRADHAN	
	CMAPL/176/2024	MP		335/2024
31	D-CMAPL/13545/2024	PADMALOCHAN JENA	M/S DUSHMANTA KU. BISWAL, R.K.PRADHAN	
	CMAPL/176/2024	MP		336/2024
32	D-CMAPL/35778/2024	JUGNU BIBI	SRIKAR KUMAR RATH	
	CMAPL/ /	MP		337/2024
33	D-CMAPL/35778/2024	JUGNU BIBI	SRIKAR KUMAR RATH	
	CMAPL/ /	MP		338/2024
34	D-CMAPL/35785/2024	JUGNU BIBI	SRIKAR KUMAR RATH	
	CMAPL/ /	MP		339/2024
35	D-CMAPL/35785/2024	JUGNU BIBI	SRIKAR KUMAR RATH	
	CMAPL/ /	MP		340/2024
36	D-CMAPL/35749/2024	JOGENDRA MAHARANA	ADV.	
	CMAPL/ /	MP		341/2024
37	D-MATA/35565/2024	ROJALIN PANDA	HRUDANANDA MOHAPATRA	
	MATA/ /	MP		362/2024
38	D-MATA/33719/2024	SISIR KUMAR PRATAP Singh	AKHAND	
	MATA/ /	MP		363/2024
39	D-MATA/35757/2024	TRIPURARI PRADHAN	BIPLABA P.B. BAHALI	
	MATA/ /	MP		364/2024
40	D-MATA/35757/2024	TRIPURARI PRADHAN	BIPLABA P.B. BAHALI	
	MATA/ /	MP		365/2024
41	D-MATA/35825/2024	MAHAPRASAD TRIPATHY	PRAVAT RANJAN SUTAR	
	MATA/ /	MP		366/2024
42	D-CONTC/8960/2023	NABEEN KUMAR RATH		403/2024
	CONTC/8960/2023	MP		
43	D-CONTC/1636/2017	PRABINA MOHAPATRA		404/2024
	CONTC/1636/2017	MP		
44	D-CONTC/35730/2024	SUBASH CHANDRA BAL	ADV.	405/2024
	CONTC/ /	MP		
45	D-FAO/35645/2024	MANAGER,CHOLAMANDALAM MS GENERAL INSURANCE CO.LTD.,BHUBANESWAR		700/2024
	FAO/ /	MP		
46	D-CRLREV/24743/2024	DEBENDRANATH SWAIN	SUKANTA KUMAR DALAI	701/2024
	CRLREV/ /	MP		
47	D-FAO/35685/2024	D.M.,M/S ORIENTAL INSURANCE CO.LTD.PRAKASH KUMAR MOHANTY		701/2024
	FAO/ /	MP		
48	D-FAO/35819/2024	MANAGER(T.P. HUB),M/S. ORIENTAL INSURANCE CO.LTD.,BHUBANESWAR		702/2024
	FAO/ /	MP		
49	D-CRLREV/24743/2024	DEBENDRANATH SWAIN	SUKANTA KUMAR DALAI	702/2024
	CRLREV/ /	MP		
50	D-CRLREV/24776/2024	ANANDA SAHU	PRASANNA KUMAR MISHRA	703/2024
	CRLREV/ /	MP		
51	D-CRLREV/24776/2024	ANANDA SAHU	PRASANNA KUMAR MISHRA	704/2024
	CRLREV/ /	MP		
52	D-CRLREV/7308/2024	DEBABRATA PRUSTY	SATYABRATA MOHANTY, MANOJ KUMAR PANDA	705/2024
	CRLREV/124/2024	MP		
53	D-CRLREV/21479/2024	MURALIDHAR NAYAK	SATYAJIT MOHAPATRA (2)	706/2024
	CRLREV/ /	MP		
54	D-CRLREV/24786/2024	SUDHANSHU SEKHAR SWAIN	KAUSTUVA MOHANTY	707/2024
	CRLREV/ /	MP		
55	D-CRLREV/24788/2024	DHARMU PARABHOI	KAUSTUVA MOHANTY	708/2024
	CRLREV/ /	MP		
56	D-CRLREV/24788/2024	DHARMU PARABHOI	KAUSTUVA MOHANTY	709/2024
	CRLREV/ /	MP		
57	D-CRLREV/24850/2024	HARA PRASAD CHOUDHURY	MOHENDRA KUMAR MOHAPATRO	710/2024
	CRLREV/ /	MP		

58	D-CRLREV/6674/2024 CRLREV/122/2024	ASHOK KUMAR PANNA MP		711/2024
59	D-SA/325/2000 SA/325/2000	BALRAM BISOI MP	M/S. A.K.RAO, PRAHALLAD SAHU	767/2024
60	D-SA/325/2000 SA/325/2000	BALRAM BISOI MP	M/S. A.K.RAO	768/2024
61	D-SA/325/2000 SA/325/2000	BALRAM BISOI MP	M/S. A.K.RAO	769/2024
62	D-RSA/35668/2024 RSA/ /	PRAMOD BEHERA MP	TUSAR KUMAR MISHRA	952/2024
63	D-RSA/35708/2024 RSA/ /	KANAK BEHERA MP	BIKRAM RATH	953/2024
64	D-RSA/35708/2024 RSA/ /	KANAK BEHERA MP	BIKRAM RATH	954/2024
65	D-CMP/24284/2024 CMP/654/2024	BASANTI NAYAK MP	DEBASIS TRIPATHY	972/2024
66	D-CMP/35561/2024 CMP/ /	RAHIM BUX MP	SANDIPANI MISRA	973/2024
67	D-CMP/35618/2024 CMP/ /	SHREE MUKTESWAR MAHADEV, JAJPUR SARADA PRASANNA SARANGI MP		974/2024
68	D-CMP/35635/2024 CMP/ /	SUNIL KUMAR NAIK MP	SAIBRATA RATH	975/2024
69	D-CMP/35635/2024 CMP/ /	SUNIL KUMAR NAIK MP	SAIBRATA RATH	976/2024
70	D-CMP/31318/2024 CMP/802/2024	SITA DASH MP	MAHESWAR MOHANTY	977/2024
71	D-CMP/32096/2024 CMP/869/2024	SITA DASH MP	MAHESWAR MOHANTY	978/2024
72	D-CMP/35671/2024 CMP/ /	ROHIT MALIK MP	TUSAR KUMAR MISHRA	979/2024
73	D-CMP/35771/2024 CMP/ /	SARAT CHANDRA TRIPATHY MP	HRUDANANDA MOHAPATRA	980/2024
74	D-CMP/35797/2024 CMP/ /	SITESH CHANDRA TRIPATHY MP	BIBEKANANDA BHUYAN	981/2024
75	D-CMP/35812/2024 CMP/ /	BIJIN KUMAR RAY MP	SUDARSAN BEHERA	982/2024
76	D-CMP/35815/2024 CMP/ /	JAGABANDHU NAYAK MP	ASHUTOSH MISHRA	983/2024
77	D-BLAPL/10478/2024 BLAPL/3326/2024	GIRIDHARI MAJHI MP	SURESH KUMAR JENA	1044/2024
78	D-BLAPL/12652/2024 BLAPL/5075/2024	NITIN MALIK MP	TANMAYA KUMAR MOHANTY	1045/2024
79	D-BLAPL/21777/2024 BLAPL/7627/2024	DILLIP KUMAR PANDA MP		1046/2024
80	D-BLAPL/22535/2024 BLAPL/7632/2024	ALEKHA PRADHAN MP		1047/2024
81	D-BLAPL/5214/2024 BLAPL/1403/2024	SURYA RANJAN RANA MP		1048/2024
82	D-BLAPL/5216/2024 BLAPL/1663/2024	SASHIBHUSAN RANA MP		1049/2024
83	D-BLAPL/15774/2024 BLAPL/5425/2024	CHANDAN DAS MP	SATYAJIT MOHAPATRA	1050/2024
84	D-BLAPL/16146/2024 BLAPL/5813/2024	RAMESH CHANDRA PADHI MP	AJAYA KUMAR JENA	1051/2024
85	D-BLAPL/16144/2024 BLAPL/5807/2024	RAMESH CHANDRA PADHI MP	AJAYA KUMAR JENA	1052/2024
86	D-BLAPL/16136/2024 BLAPL/5799/2024	RAMESH CHANDRA PADHI MP	AMITAV TRIPATHY	1053/2024
87	D-BLAPL/10263/2024 BLAPL/3299/2024	PRATAP KUMAR DAS MP		1054/2024
88	D-BLAPL/8948/2023 BLAPL/8948/2023	SOMANATH GAMANGO MP	BISWA RANJAN DAS	1055/2024
89	D-BLAPL/7494/2024	DEEPAK SAHOO		

	BLAPL/2302/2024	MP		1056/2024
90	D-BLAPL/17007/2024	MD.PARVEJ	RABINDRA NATH PRUSTY	
	BLAPL/5819/2024	MP		1057/2024
91	D-BLAPL/24867/2024	CHITTA @ CHITTARANJAN SAHU	ANIRUDHA DAS	
	BLAPL/ /	MP		1058/2024
92	D-ABLAPL/21317/2024	JANA KIRI BAG @ JANAKIRAM	BIKASH KUMAR KUND	
	ABLAPL/7666/2024	MP		1610/2024
93	D-ABLAPL/16655/2024	CHATUR BHOI	ARJUNA CHARANA BEHERA	
	ABLAPL/5835/2024	MP		1611/2024
94	D-ABLAPL/14577/2023	ITISREE SAMAL @ ITISHRI SAMAL		
	ABLAPL/14577/2023	MP		1612/2024
95	D-ABLAPL/7071/2024	MADHUSMITA JENA	HAREKRUSHNA DASH	
	ABLAPL/2594/2024	MP		1613/2024
96	D-ABLAPL/1020/2023	BIDESHI NAIK	ASUTOSH TRIPATHY	
	ABLAPL/1020/2023	MP		1614/2024
97	D-ABLAPL/19366/2024	CHAKRADHAR DAS @ RAKESH DAS	PANCHANAN PANIGRAHI	
	ABLAPL/6927/2024	MP		1615/2024
98	D-ABLAPL/20302/2024	TARIQ HAYAT BEG		
	ABLAPL/7209/2024	MP		1616/2024
99	D-ABLAPL/20520/2024	SADANANDA BEHERA		
	ABLAPL/7618/2024	MP		1617/2024
100	D-ABLAPL/19859/2024	PRAHALADA NAYAK		
	ABLAPL/7856/2024	MP		1618/2024
101	D-ABLAPL/5466/2023	SASWATA RANJAN NAYAK @ PUA	IPSIT AUROBINDO ACHARYA	
	ABLAPL/5466/2023	MP		1619/2024
102	D-ABLAPL/14797/2023	GOPAL PARIJA @ MOHAPATRA		
	ABLAPL/14797/2023	MP		1620/2024
103	D-ABLAPL/10671/2023	MOHAMMAD WASIL	DHIRENDRA KUMAR MOHAPATRA	
	ABLAPL/10671/2023	MP		1622/2024
104	D-ABLAPL/11470/2023	MOHAMMAD WASIL	DHIRENDRA KUMAR MOHAPATRA	
	ABLAPL/11470/2023	MP		1623/2024
105	D-ABLAPL/10784/2023	MOHAMMAD WASIL	DHIRENDRA KUMAR MOHAPATRA	
	ABLAPL/10784/2023	MP		1624/2024
106	D-ABLAPL/22281/2024	JITENDRA MAHABHOI @ JITU		
	ABLAPL/8008/2024	MP		1625/2024
107	D-MACA/35571/2024	HEMALATA PANDA	PRADEEP KUMAR MISHRA	
	MACA/ /	MP		1861/2024
108	D-MACA/491/2018	DIVISIONAL MANAGER NATIONAL INSURANCE COMPANY LTD.		
	MACA/491/2018	MP		1862/2024
109	D-MACA/491/2018	DIVISIONAL MANAGER NATIONAL INSURANCE COMPANY LTD.		
	MACA/491/2018	MP		1863/2024
110	D-MACA/29325/2024	THE DIVISIONAL MANAGER, ORIENTAL INSURANCE COMPANY LTD.		
	MACA/ /	MP		1864/2024
111	D-MACA/34128/2024	L.M.,RELIANCE GENERAL INSURANCE CO.LTD.,BHUBANESWAR		
	MACA/ /	MP		1865/2024
112	D-MACA/35575/2024	DIPTIREKHA PANDA	PRADEEP KUMAR MISHRA	
	MACA/ /	MP		1866/2024
113	D-MACA/35575/2024	DIPTIREKHA PANDA	PRADEEP KUMAR MISHRA	
	MACA/ /	MP		1867/2024
114	D-MACA/35613/2024	DHRUBAPADA SWAIN	BISWAJIT MOHANTY	
	MACA/ /	MP		1868/2024
115	D-MACA/35613/2024	DHRUBAPADA SWAIN	BISWAJIT MOHANTY	
	MACA/ /	MP		1869/2024
116	D-MACA/35610/2024	SATYARANJAN PANDA	PRADEEP KUMAR MISHRA	
	MACA/ /	MP		1870/2024
117	D-MACA/35610/2024	SATYARANJAN PANDA	PRADEEP KUMAR MISHRA	
	MACA/ /	MP		1871/2024
118	D-MACA/35617/2024	SUMAN RAY @ MISTRI	BISWAJIT MOHANTY	
	MACA/ /	MP		1872/2024
119	D-MACA/35617/2024	SUMAN RAY @ MISTRI	BISWAJIT MOHANTY	
	MACA/ /	MP		1873/2024
120	D-MACA/35626/2024	SASMITA DASH	PRADEEP KUMAR MISHRA	
	MACA/ /	MP		1874/2024

121	D-MACA/35631/2024 MACA/ /	SAGAR BHOI MP	PRADEEP KUMAR MISHRA	1875/2024
122	D-MACA/35653/2024 MACA/ /	ORIENTAL INSURANCE CO.LTD.,CUTTACK MP	MAHITOSH SINHA	1876/2024
123	D-MACA/35666/2024 MACA/ /	BARSA SA MP	BIRANCHI NARAYAN RATH	1877/2024
124	D-MACA/35663/2024 MACA/ /	D.M., ORIENTAL INSURANCE CO.LTD., BAPUNTA MP	PRASANTA KUMAR MAHALI	1878/2024
125	D-MACA/35663/2024 MACA/ /	D.M., ORIENTAL INSURANCE CO.LTD., BAPUNTA MP	PRASANTA KUMAR MAHALI	1879/2024
126	D-MACA/30645/2024 MACA/811/2024	DIVISIONAL MANAGER NEW INDIA ASSURANCE COMPANY LIMITED MP		1880/2024
127	D-MACA/30645/2024 MACA/811/2024	DIVISIONAL MANAGER NEW INDIA ASSURANCE COMPANY LIMITED MP		1881/2024
128	D-MACA/35695/2024 MACA/ /	D.M.,M/S ORIENTAL INSURANCE CO.LTD.,PURI MP	PRATASH KUMAR MOHANTY	1882/2024
129	D-MACA/546/2022 MACA/546/2022	MAGMA HDI G.I.CO. LTD. MP	ADAM ALI KHAN	1883/2024
130	D-MACA/35801/2024 MACA/ /	CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD MP		1884/2024
131	D-MACA/35808/2024 MACA/ /	L.M.ORIENTAL INSURANCE CO.LTD.,BHUBANESHWAR MP	ANUSWARI KHAN	1885/2024
132	D-CRLA/613/2012 CRLA/613/2012	ISWAR PR.PRADHAN MP	M/S.JAGABANDHU SAHU	2072/2024
133	D-CRLA/258/2023 CRLA/258/2023	BIKI@PRASANTA KUMAR SAHU MP	SUDEEP KUMAR SARANGI (ASHOK KU. SARANGI)	2073/2024
134	D-CRLA/571/2022 CRLA/571/2022	SIDHANTA BEHERA@GOJI@SIDHANTA@SURYABEHERA MP	SURYABEHERA DWIBEDI	2074/2024
135	D-CRLA/24897/2024 CRLA/ /	BAPIN MANDAL @ BAPUNA MANDAL MP	BYOMAKESH TRIPATHY	2075/2024
136	D-CRLA/24897/2024 CRLA/ /	BAPIN MANDAL @ BAPUNA MANDAL MP	BYOMAKESH TRIPATHY	2076/2024
137	D-CRLMC/24738/2024 CRLMC/ /	RAMESH CHANDRA JENA MP	RAJJEET ROY	2185/2024
138	D-CRLMC/24744/2024 CRLMC/ /	BAISAKHU SINGH @ BAISAKU SINGH MP	RAJENDRA NARAYAN ROUT	2186/2024
139	D-CRLMC/24763/2024 CRLMC/ /	DR. MINARANI BHUYAN MP	MANORANJAN KHATUA	2187/2024
140	D-CRLMC/23585/2024 CRLMC/2987/2024	RAMESH CHANDRA PRADHAN MP	RITURANJAN CHHOTARAY	2188/2024
141	D-CRLMC/14462/2024 CRLMC/1929/2024	BIJAY KUMAR ROUT MP	HAREKRUSHNA DASH	2189/2024
142	D-CRLMC/19418/2024 CRLMC/2500/2024	SOUMYARANJAN SAHU @ SAHOO MP		2190/2024
143	D-CRLMC/14953/2024 CRLMC/2031/2024	RUPESH KUMAR SAHOO MP		2191/2024
144	D-CRLMC/1798/2022 CRLMC/1798/2022	SUVASRI MISHRA MP	ALOK KUMAR MOHAPATRA	2192/2024
145	D-CRLMC/24794/2024 CRLMC/ /	RAMA CHANDRA PATRO MP	AMIT KUMAR DAS	2193/2024
146	D-CRLMC/24817/2024 CRLMC/ /	AJAY KUMAR ROUT MP	DILLIP KUMAR RAY	2194/2024
147	D-CRLMC/24831/2024 CRLMC/ /	RABINDRANATH BARIK MP	PRATIK NAYAK	2195/2024
148	D-CRLMC/24223/2024 CRLMC/ /	DR.RAJENDRA NARAYAN DAKHINAKABATI MP	KHANDA	2196/2024
149	D-CRLMC/24838/2024 CRLMC/ /	JYOTI RANJAN NAYAK MP	P.ANUP DASH	2197/2024
150	D-CRLMC/24849/2024 CRLMC/ /	SK IMRAN@SADDAM MP	RONALISHA PRADHAN	2198/2024
151	D-CRLMC/24860/2024 CRLMC/ /	CHANDRA SEKHAR SAHOO MP	GOPAL PRASAD JENA	2199/2024
152	D-CRLMC/24902/2024	PRABINA SETHI	SARATHI JYOTI MOHANTY	

	CRLMC/ /	MP		2200/2024
153	D-CRLMC/24903/2024	SASMITA PRADHAN	DEBA PRASAD DAS	
	CRLMC/ /	MP		2201/2024
154	D-WA/35609/2024	INDIAN OVERSEAS BANK, BBSR	AUROVINDA MOHANTY	
	WA/ /	MP		6116/2024
155	D-WA/35677/2024	PRADYUMNA KUMAR TRIPATHY	SAIBRATA RATH	
	WA/ /	MP		6117/2024
156	D-WA/35723/2024	CHAIRMAN,ORISSA FOREST DEVELOPMENT CORPORATION, BBSR	PRABODHA CHANDRA NAYAK	
	WA/ /	MP		6118/2024
157	D-WA/35733/2024	PRAVAT KUMAR MISHRA	ANKITA MUKHERJI	
	WA/ /	MP		6119/2024
158	D-WA/35735/2024	STATE OF ODISHA	UTTAM KUMAR SAHOO, A.S.C.	
	WA/ /	MP		6120/2024
159	D-WA/35735/2024	STATE OF ODISHA	UTTAM KUMAR SAHOO, A.S.C.	
	WA/ /	MP		6121/2024
160	D-WA/35735/2024	STATE OF ODISHA	UTTAM KUMAR SAHOO, A.S.C.	
	WA/ /	MP		6122/2024
161	D-WA/35769/2024	SARANGADHAR PANIGRAHI	BIBEKANANDA BAISAKH	
	WA/ /	MP		6123/2024
162	D-WA/35769/2024	SARANGADHAR PANIGRAHI	BIBEKANANDA BAISAKH	
	WA/ /	MP		6124/2024
163	D-WA/35761/2024	STATE OF ODISHA	SASWAT DAS, A.G.A.	
	WA/ /	MP		6125/2024
164	D-WA/35761/2024	STATE OF ODISHA	SASWAT DAS, A.G.A.	
	WA/ /	MP		6126/2024
165	D-WA/35761/2024	STATE OF ODISHA	SASWAT DAS, A.G.A.	
	WA/ /	MP		6127/2024
166	D-WA/35777/2024	SANTOSH KUMAR NAYAK	NIHAL RATH	
	WA/ /	MP		6128/2024
167	D-WA/35777/2024	SANTOSH KUMAR NAYAK	NIHAL RATH	
	WA/ /	MP		6129/2024
168	D-WA/35764/2024	STATE OF ODISHA	SASWAT DAS, A.G.A.	
	WA/ /	MP		6130/2024
169	D-WA/35764/2024	STATE OF ODISHA	SASWAT DAS, A.G.A.	
	WA/ /	MP		6131/2024
170	D-WA/35764/2024	STATE OF ODISHA	SASWAT DAS, A.G.A.	
	WA/ /	MP		6132/2024
171	D-WA/35794/2024	STATE OF ODISHA	A.G.A	
	WA/ /	MP		6133/2024
172	D-WA/35794/2024	STATE OF ODISHA	A.G.A	
	WA/ /	MP		6134/2024
173	D-WA/35827/2024	MAHESWAR PANIGRAHI	PRATIK DASH	
	WA/ /	MP		6135/2024
174	D-WP(C)/35537/2024	KUNTALA KUMARI PANDA	UMA CHARAN MISHRA	
	WP(C)/20123/2024	MP		10892/2024
175	D-WP(C)/35539/2024	MANMOHAN SAHU	RABINDRA KUMAR SAHOO	
	WP(C)/ /	MP		10893/2024
176	D-WP(C)/35542/2024	SASMITA SAHOO	SANJIB SWAIN	
	WP(C)/20053/2024	MP		10894/2024
177	D-WP(C)/35544/2024	PARINDITA JENA	SANGRAM KUMAR SINGH	
	WP(C)/20134/2024	MP		10895/2024
178	D-WP(C)/33823/2024	PREMANANDA PRUSTY	PRASANTA KUMAR NANDA	
	WP(C)/19361/2024	MP		10896/2024
179	D-WP(C)/35536/2024	M/S. ACP CONSTRUCTION	PRABODHA CHANDRA NAYAK	
	WP(C)/ /	MP		10897/2024
180	D-WP(C)/35552/2024	CHANDRAKANTA SAMANTA	SATYABRATA MOHANTY	
	WP(C)/20067/2024	MP		10898/2024
181	D-WP(C)/35568/2024	DR. BIBHU RANJAN DAS	PAMI RATH	
	WP(C)/20073/2024	MP		10899/2024
182	D-WP(C)/35577/2024	DR. SHABNAM PARVEEN	SAMEER KUMAR DAS	
	WP(C)/20087/2024	MP		10900/2024
183	D-WP(C)/35581/2024	DR. SHAKTI SHANKAR DANDAPAT	SAMEER KUMAR DAS	
	WP(C)/20089/2024	MP		10901/2024

184	D-WP(C)/35582/2024 WP(C)/20090/2024	DR. BHOLANATH DASH MP	SAMEER KUMAR DAS	10902/2024
185	D-WP(C)/35576/2024 WP(C)/ /	PRAVATI RANI PADHI MP	PRADEEP KUMAR DAS	10903/2024
186	D-WP(C)/35596/2024 WP(C)/ /	SASANKASEKHAR SAMANTASINGHAR MP	RAKESH SHARMA	10904/2024
187	D-WP(C)/21978/2024 WP(C)/12660/2024	NAGENDRA NATH MISHRA MP	GYANA RANJAN SETHI	10905/2024
188	D-WP(C)/35578/2024 WP(C)/ /	RAJAKISHORE SWAIN MP	RAJAKISHORE SAHOO	10906/2024
189	D-WP(C)/35605/2024 WP(C)/ /	BHABANI SHANKAR KAR MP	GYANA RANJAN SETHI	10907/2024
190	D-WP(C)/35267/2020 WP(C)/35267/2020	SUDARSAN MEHER MP		10908/2024
191	D-WP(C)/35611/2024 WP(C)/ /	GIRIDHARI BEHERA MP	ASHOK KUMAR SARANGI	10909/2024
192	D-WP(C)/7914/2024 WP(C)/8561/2024	SRIKANTA KUMAR SAHOO MP	PANCHANAN PANIGRAHI	10910/2024
193	D-WP(C)/35619/2024 WP(C)/ /	PURUSOTTAM SAGARIA MP	NEELAKANTHA PANDA	10911/2024
194	D-WP(C)/35620/2024 WP(C)/ /	PARSURAM MALLICK MP	NARAYAN PRASAD PARIJA	10912/2024
195	D-WP(C)/35621/2024 WP(C)/ /	JITENDRA CHOUDHURY MP	BISWABIHARI MOHANTY	10913/2024
196	D-WP(C)/35625/2024 WP(C)/ /	SUNIL KUMAR SING MP	PITAMBAR PANDA	10914/2024
197	D-WP(C)/35629/2024 WP(C)/ /	BIRENDRA KUMAR SING MP	PITAMBAR PANDA	10915/2024
198	D-WP(C)/35629/2024 WP(C)/ /	BIRENDRA KUMAR SING MP	PITAMBAR PANDA	10916/2024
199	D-WP(C)/35641/2024 WP(C)/20145/2024	PRADEEP KUMAR MOHANTY MP	LALIT MOHAN NANDA	10917/2024
200	D-WP(C)/35643/2024 WP(C)/ /	MANARANJAN KABAT MP	PITAMBAR PANDA	10918/2024
201	D-WP(C)/35647/2024 WP(C)/ /	DR.UMA RANI CHOUDHURY MP	BHABANI SANKAR TRIPATHY (1)	10919/2024
202	D-WP(C)/30013/2023 WP(C)/30013/2023	MONALI MISHRA MP		10920/2024
203	D-WP(C)/28393/2022 WP(C)/28393/2022	SANTOSH KUMAR PANDA MP	ULLASH CHANDRA MOHANTY	10921/2024
204	D-WP(C)/2140/2020 WP(C)/2140/2020	REGISTRAR (JUDICIAL), ORISSA HIGH COURT MP		10922/2024
205	D-WP(C)/35649/2024 WP(C)/20112/2024	SESHADEV PANIGRAHI MP	KRISHNA CHANDRA SAHU	10923/2024
206	D-WP(C)/34629/2024 WP(C)/19641/2024	GANESWAR SUBUDHI MP	KANANBALA ROY CHOUDHURY	10924/2024
207	D-WP(C)/28489/2024 WP(C)/16265/2024	KUNA @ LAXMIDHARA BARIK MP	VIVEKANAND JENA	10925/2024
208	D-WP(C)/41638/2023 WP(C)/41638/2023	SUSANTA KUMAR PAIKARAY MP		10926/2024
209	D-WP(C)/35657/2024 WP(C)/ /	M/S. SAIL,(ROURKELA STEEL PLANT),ROURKELA MP	URVISHA RATH	10927/2024
210	D-WP(C)/35674/2024 WP(C)/ /	MADHU SAHANI MP	ARUN KUMAR ACHARYA	10928/2024
211	D-WP(C)/11640/2023 WP(C)/11640/2023	REBATI JENA MP	BANSHIDHAR BAUG	10929/2024
212	D-WP(C)/5049/2008 WP(C)/5049/2008	DILLIP KUMAR RAY MP	M/S.R.K.RATH	10930/2024
213	D-WP(C)/29774/2024 WP(C)/17059/2024	ASHOK KUMAR DASH MP		10931/2024
214	D-WP(C)/29782/2024 WP(C)/17047/2024	BIJAYA KUMAR PARIJA MP		10932/2024
215	D-WP(C)/35676/2024	P.KANAKA RAO	SAIBRATA RATH	

	WP(C)/ /	MP		10933/2024
216	D-WP(C)/28233/2024 WP(C)/16154/2024	BIJAY KUMAR PATRA MP	SAIBRATA RATH	10934/2024
217	D-WP(C)/33855/2024 WP(C)/19260/2024	IMRAN KHAN MP	SAIBRATA RATH	10935/2024
218	D-WP(C)/35678/2024 WP(C)/ /	SATRUGHAN BARIK MP	ANJAN KUMAR BISWAL	10936/2024
219	D-WP(C)/35679/2024 WP(C)/ /	T. PRASAD RAO DORA MP	SAIBRATA RATH	10937/2024
220	D-WP(C)/35681/2024 WP(C)/ /	TRINATH PRADHAN MP	GOPINATH MISHRA	10938/2024
221	D-WP(C)/35682/2024 WP(C)/ /	BIDYADHAR SAHOO MP	ANJAN KUMAR BISWAL	10939/2024
222	D-WP(C)/35684/2024 WP(C)/ /	BHARAT CHANDRA SWAIN MP	BISWAJIT NAYAK	10940/2024
223	D-WP(C)/35686/2024 WP(C)/ /	DAITARI ITC, PURI MP	ARUPANANDA GOSWAMY	10941/2024
224	D-WP(C)/35688/2024 WP(C)/ /	DHARAMAPADA ITC, PURI MP	ARUPANANDA GOSWAMY	10942/2024
225	D-WP(C)/35687/2024 WP(C)/ /	SACHIDANANDA BHOL MP	ANJAN KUMAR BISWAL	10943/2024
226	D-WP(C)/35689/2024 WP(C)/ /	KAILASH CHANDRA JENA MP	SADASIVA PATRA (1)	10944/2024
227	D-WP(C)/35692/2024 WP(C)/ /	SATYAM INDUSTRIAL TRAINING CENTER MP	ARUPANANDA GOSWAMY	10945/2024
228	D-WP(C)/35699/2024 WP(C)/ /	IDEA ITC, BALASORE MP	ARUPANANDA GOSWAMY	10946/2024
229	D-WP(C)/32307/2024 WP(C)/18819/2024	HARAPRIYA SAHOO MP	JAGAJIBAN PRADHAN	10947/2024
230	D-WP(C)/32257/2024 WP(C)/18783/2024	SWAGATIKA DAS PATTANAİK MP	JAGAJIBAN PRADHAN	10948/2024
231	D-WP(C)/35710/2024 WP(C)/ /	KISHORE CHANDRA KAR MP	PRADIPTA KISHORE BHUYAN	10949/2024
232	D-WP(C)/32246/2024 WP(C)/18959/2024	BIDUSHI MADHUSMITA MP	JAGAJIBAN PRADHAN	10950/2024
233	D-WP(C)/35680/2024 WP(C)/ /	THE DIVISIONAL FOREST OFFICER, CHANDRANAGAR MP	SANKAR WILKES FARM DIVISION, BBSR	10951/2024
234	D-WP(C)/35717/2024 WP(C)/ /	SADASIBA DAS MP	GAYATRI PATRA	10952/2024
235	D-WP(C)/35680/2024 WP(C)/ /	THE DIVISIONAL FOREST OFFICER, CHANDRANAGAR MP	SANKAR WILKES FARM DIVISION, BBSR	10953/2024
236	D-WP(C)/35713/2024 WP(C)/ /	ADMINISTRATOR NESCO UTILITY, BALESHWAR MP	SANJOSH MOHANTY	10954/2024
237	D-WP(C)/35724/2024 WP(C)/ /	M/S BASANTI ELECTRICALS AND CONSTRUCTION MP	RUPENDRA KUMAR SAMAL	10955/2024
238	D-WP(C)/29858/2022 WP(C)/29858/2022	ASIMA DWIVEDY MP	DEBADATTA MOHANTY	10956/2024
239	D-WP(C)/35726/2024 WP(C)/ /	M/S. BASANTI ELECTRICALS AND CONSTRUCTION MP	RUPENDRA KUMAR SAMAL	10957/2024
240	D-WP(C)/35728/2024 WP(C)/ /	M/S. BASANTI ELECTRICALS AND CONSTRUCTION MP	RUPENDRA KUMAR SAMAL	10958/2024
241	D-WP(C)/35736/2024 WP(C)/ /	BIJAY KUMAR SAHOO MP	MANOJ KUMAR PANDA	10959/2024
242	D-WP(C)/29902/2024 WP(C)/16961/2024	CHANDRA SEKHAR SINGH MP	SOUMYA MISHRA	10960/2024
243	D-WP(C)/35737/2024 WP(C)/ /	BANSHIDHAR BEHERA MP	BHASKAR CHANDRA PANDA	10961/2024
244	D-WP(C)/35738/2024 WP(C)/ /	GETANJALI NAYAK MP	RABINDRA KUMAR PATNAİK	10962/2024
245	D-WP(C)/35742/2024 WP(C)/ /	ARUN KUMAR NAYAK MP	BIDESH RANJAN BEHERA	10963/2024
246	D-WP(C)/29169/2024 WP(C)/16869/2024	MANGILAL HO MP		10964/2024

247	D-WP(C)/35747/2024 WP(C)/ /	SUPRAVA PRADHAN MP	PRASANTA KUMAR SATAPATHY	10965/2024
248	D-WP(C)/35748/2024 WP(C)/ /	GOVERING BODY OF ASHOK KUMAR ROUSSEL MP	KUSANIKRMA MOHANTY MOHAVIDYALAYA, JAJPUR	10966/2024
249	D-WP(C)/35754/2024 WP(C)/ /	SAMAPIKA SAMAL MP	PRASANTA KUMAR SATAPATHY	10967/2024
250	D-WP(C)/35756/2024 WP(C)/ /	NARAYAN CHANDRA BEHERA MP	HEMANT KUMAR MUND	10968/2024
251	D-WP(C)/35752/2024 WP(C)/ /	SHAKUNTALA MARINDI MP	NIRANJAN SINGH (1)	10969/2024
252	D-WP(C)/33960/2024 WP(C)/19207/2024	SANYASI PRADHAN MP	SARADA PRASANNA SARANGI	10970/2024
253	D-WP(C)/35721/2024 WP(C)/ /	PUSPANJALI NAYAK MP	KAJAL SAHOO	10971/2024
254	D-WP(C)/35767/2024 WP(C)/ /	HRUDANANDA SURENDRA SINGH MP	BIJAYA KUMAR BEHERA	10972/2024
255	D-WP(C)/35768/2024 WP(C)/ /	LIPTI PRIYADARSINI KHATOI MP	RAJJEET ROY	10973/2024
256	D-WP(C)/27966/2019 WP(C)/27966/2019	M/S.AUTOMOTIVES(INDIA) PVT.LTD. MP	M/S.SOUMYA MISHRA	10974/2024
257	D-WP(C)/35780/2024 WP(C)/ /	M/S GARGSON PROPERTIES PRIVATE LIMITED MP	AMIT PATTNAIK	10975/2024
258	D-WP(C)/29454/2024 WP(C)/16684/2024	SUJATA MOHARANA MP	SAMVIT MOHANTY	10976/2024
259	D-WP(C)/35786/2024 WP(C)/ /	JABAMANI MARNDI MP	LAXMI PRASAD DWIVEDY	10977/2024
260	D-WP(C)/21487/2024 WP(C)/12433/2024	DINESH PRATAP SINGH MP	JAJATI KESHARI KHUNTIA	10978/2024
261	D-WP(C)/35802/2024 WP(C)/ /	M/S VISIONTEK CONSULTANCY SERVICES MP	SOMVIYARABAN MOHANTY	10979/2024
262	D-WP(C)/35796/2024 WP(C)/ /	RAJESH AGARWAL MP	BIBHU PRASAD MOHANTY	10980/2024
263	D-WP(C)/35800/2024 WP(C)/ /	MUNI KHORA @ MAHANANDIA MP	MANOJ KUMAR PANDA	10981/2024
264	D-WP(C)/35811/2024 WP(C)/ /	SUNIL KUMAR BHUYAAN MP	SANJIT KUMAR DAS	10982/2024
265	D-WP(C)/35816/2024 WP(C)/ /	SANJIT KUMAR JENA MP	DURGESH NARAYAN RATH	10983/2024
266	D-WP(C)/35822/2024 WP(C)/ /	CHAMELI JENA MP	DILLIP KUMAR MOHARANA	10984/2024
267	D-WP(C)/35820/2024 WP(C)/ /	SUNIL KUMAR MOHANTY MP	BEDA PRAKASH PANDA	10985/2024
268	D-WP(C)/35824/2024 WP(C)/ /	ASHOK JENA MP	PRASANNA KUMAR PARHI	10986/2024